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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION No. 417 of 2022

IN THE MATTER OF:

NIRANJAN BAGCHI

...APPLICANT

VERSUS

STATE OF UTTARAKHAND & ORS

...RESPONDENT

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THROUGH

Date: 21.04.2026
Place: New Delhi

ADVOCATE FOR THE RESPONDENT:
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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
 Original Application No. 417 of 2022

IN THE MATTER OF:

NIRANJAN BAGCHI

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STATE OF UTTARAKHAND & ORS

...RESPONDENT

**ADDITIONAL AFFIDAVIT ON BEHALF OF THE NATIONAL MISSION FOR
 CLEAN GANGA IN COMPLIANCE OF THE ORDER DATED 27.05.2025**

MOST RESPECTFULLY SHEWETH:

I, Anup Kumar Srivastava, S/o Late P. L. Srivastava, aged 59 years presently posted as the Executive Director, Technical in the National Mission for Clean Ganga (NMCG), O/o WR, RD & GR, Ministry of Jal Shakti, New Delhi and am duly authorized and hereby solemnly affirm and state as under:

1. That I am duly authorized for and on behalf of the Respondent No. 9 to swear to the present affidavit. I am fully conversant with the facts and circumstances of the present case from the records.
2. That I have been authorized to swear this affidavit on behalf of NMCG by the Competent Authority. Further, it is stated that I have gone through the relevant files and records in the present case.
3. That at the outset it is submitted that NMCG is one of the authorities constituted in accordance with the provisions of sub-section 3 of Section 3 of the Environment (Protection) Act, 1986 vide notification no. S.O. No. 3 187(E) dated 07.10.2016, published in the gazette of India. NMCG has been mandated with for the implementation of programs for protection, prevention and rejuvenation of river Ganga and its tributaries christened as the Namami Gange Programme (NGP) of the Central Government.
4. That it is respectfully submitted that the Hon'ble National Green Tribunal, vide order dated 16.12.2024, directed the Chief Secretary, Government of Uttarakhand, to initiate appropriate legislative as well as executive action for the removal of encroachments from the floodplain zone of River Rispana within a period of one month, in order to ensure compliance with the provisions of the Environment (Protection) Act, 1986 and the binding directions issued by the Hon'ble Supreme Court and the Hon'ble Tribunal concerning regulation of constructions in floodplain areas.

It is further submitted that, being aggrieved by the aforesaid order, the State of Uttarakhand preferred an appeal before the Hon'ble Supreme Court. The Hon'ble



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Supreme Court, vide order dated 10.02.2025, took note of the submissions made on behalf of the State with respect to Clause 6(3) of the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016, particularly the second proviso thereto, which mandates that the National Mission for Clean Ganga (NMCG) shall undertake a review of completed constructions prior to initiation of any removal action.

In view of the above, the Hon'ble National Green Tribunal, vide subsequent order dated 13.02.2025, was pleased to implead the NMCG as a party to the proceedings for appropriate consideration in the matter.

5. That in compliance with the directions of the Hon'ble Tribunal order dated 13.02.2025, NMCG, vide letter dated 30.04.2025, reiterated its request to the Uttarakhand Irrigation Department to furnish a comprehensive report detailing the floodplain zoning along the banks of River Rispana. An affidavit incorporating these developments was duly filed before the Hon'ble Tribunal by NMCG on 05.05.2025.
6. That it is further submitted that, vide order dated 27.05.2025, this Hon'ble Tribunal observed that while NMCG had referred to the second proviso of Clause 6(3) of the NMCG Authority Notification, 2016, the requisite review was to be undertaken. Accordingly, vide Office Memorandum No. L-25012(11)/7/2025-O/o ED(TECH) dated 17.07.2025, NMCG constituted a Multi-Agency Committee comprising representatives from NMCG, Irrigation Department (GoUK), SMCG, NIH, and the District Magistrate, Dehradun, for verification of constructions, preparation of a review report, and recommendations. The Committee was directed to submit its findings within 20 days.

Copy of the NMCG Office Memorandum No. L-25012(11)/7/2025-O/o ED(TECH) dated 17.07.2025 is marked and annexed herewith as **Annexure I**.

7. That it is respectfully submitted that the matter was listed before the Hon'ble tribunal on 18.08.2026 wherein the Tribunal directed that:

"The State of Uttarakhand and its instrumentalities (respondents no. 1 to 8) are directed to provide requisite information to NMCG within three months; the DG, NMCG is directed to act under Section 6(3) of the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 within six months. Further Action Taken Reports (ATRs) are to be filed by respondents no. 1 to 8 within two weeks next to three months and by respondents no. 9 to 12 within two weeks next to six months."

8. That it is respectfully submitted that the Committee convened seven meetings and undertook two field visits for detailed examination of the matter.

It is further submitted that the State authorities, vide letter dated 03.01.2026, furnished requisite information identifying a total of 330 structures located within the 1-in-5 year flood return zone (active floodplain) of River Rispana.

Pursuant thereto, the Committee submitted its report vide email dated 27.02.2026, wherein, inter alia, six (06) structures—based on the information provided by the State—were identified as "legal" structures situated within the active floodplain, and



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their adverse impact on river flow and ecological integrity was also highlighted. The classification of the said structures is as follows:

a) Structures situated in active flood plain zone: 330

a1) Structures categorized as legal in nature: 06

a2) Structures categorized as illegal: 324

b) Structures existing since-

b1) Prior to 07.10.2016: 301

b2) After 07.10.2016: 29

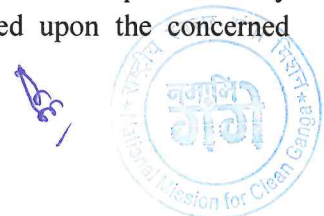
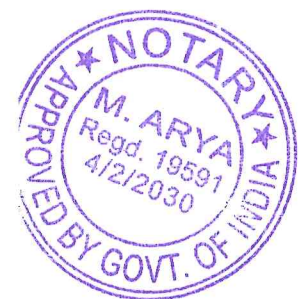
It is further respectfully submitted that the details of the aforesaid six (06) "legal" structures, including their ownership, year of construction, and impact of these structures on the river and location particulars, have been duly captured in the Committee's report, thereby enabling verification of their status and facilitating appropriate action in accordance with the applicable legal framework.

Copy of the Committee report along with State report dated 03.01.2026 is marked and annexed herewith as '*Annexure 2 (Colly.)*'.

9. That it is respectfully submitted that, following the inspection and finalization of the Committee Report, the said Report along with its findings was circulated to the State Government vide letter dated 23.03.2026. The communication, inter alia, conveyed the findings of the Committee regarding the status of structures located in the active floodplain of River Rispana, including identification of certain "legal" as well as other structures and their impact on river flow and ecology. The State Government was accordingly requested to take necessary action in a time-bound manner in accordance with the provisions of the NMCG Authorities Order, 2016 and in compliance with the directions of the Hon'ble Tribunal.

Copy of the NMCG letter dated 23.03.2026 regarding circulation of report to the state is marked and annexed herewith as '*Annexure 3*'.

10. That it is further respectfully submitted that, pursuant to the findings of the Committee Report and in accordance with the provisions of Section 5 read with Section 3(3) of the Environment (Protection) Act, 1986, as well as the powers conferred under the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016, NMCG issued Show Cause Notices dated 24.03.2026 to the concerned authorities in respect of the identified structures. Accordingly, notices were issued to *Nagar Nigam, Dehradun* in respect of four (04) structures, namely Samudayik Sochalaya, Government Transformer Room, Samudayik Bhavan, and another Nagar Nigam Samudayik Sochalaya; to *Jal Sansthan, Dehradun* in respect of the Pump House near Samudayik Bhavan; and to the *Director, Primary Education, Directorate of Education, Government of Uttarakhand* in respect of the Government Primary School (Rajkiya Prathamik Vidyalaya, Chander Road). The said notices, inter alia, highlighted that the aforesaid structures are located within the active floodplain of River Rispana and may cause obstruction to river flow and/or pollution, and called upon the concerned



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authorities to show cause as to why appropriate action, including removal of such structures, should not be taken in accordance with applicable provisions of law.

Copy of the Show Cause Notice dated 24.03.2026 to Nagar Nigam, Jal Sansthan and Government Primary School is marked and attached as herewith as '*Annexure 4 (Colly.)*'.

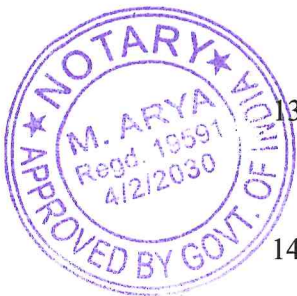
11. That it is respectfully submitted that NMCG, vide letter dated 24.03.2026, issued specific directions to the State of Uttarakhand, and apprised the State of the presence of structures within the active floodplain of River Rispana and their potential impact on river flow and ecology, and called upon the State to take appropriate remedial measures in accordance with applicable provisions of law. Vide this communication, following directions have been issued to the State:
- Take necessary action for removal of illegal structures identified in the said report as falling within the active floodplain, so as to ensure uninterrupted river flow and preservation of ecological functions;
 - Install boundary pillars at suitable intervals clearly demarcating the active floodplain along the river; and
 - Take appropriate measures to prevent any further encroachment or reconstruction within the active floodplain.

Copy of the Direction dated 24.03.2026 issued to the State is marked and annexed herewith as '*Annexure 5*'.

12. That it is respectfully submitted that, in response to the Show Cause Notice issued by NMCG, the *Uttarakhand Jal Sansthan* submitted its reply vide letter dated 06.04.2026, wherein it has stated that the pump house located near the community building in Dalanwala area, identified within the 1 in 5-year flood zone of River Rispana, is a critical component of the drinking water supply system. Further, it has informed that the process of identification of an alternative site and arrangement of funds for relocation of the superstructure of the pump house (excluding the underground borewell) has been initiated and is under progress.

Copy of the Jal Sansthan reply dated 06.04.2026 is marked and annexed herewith as '*Annexure 6*'.

13. That it is respectfully submitted that replies to the Show Cause Notices issued to Nagar Nigam Dehradun and the Director, Primary Education are awaited in respect of the structures identified within the active floodplain zone.
14. That it is respectfully submitted that the necessary coordination with the State authorities is being undertaken to ensure compliance with environmental norms and appropriate action, including removal, rehabilitation or regulation of structures, as the case may be, in a time-bound manner, in accordance with law.
15. That the answering Respondent respectfully submits that all necessary steps have been undertaken to ensure future compliance with the provisions of the Authorities Order, 2016. NMCG remains committed to its statutory responsibilities and continues to guide



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and inform all concerned authorities and agencies for adherence to environmental regulations governing the River Ganga and its tributaries.

16. That, the answering respondent herein craves leave of this Hon'ble Tribunal to file additional replies, if so required in future.



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DEPONENT

VERIFICATION

21 APR 2026

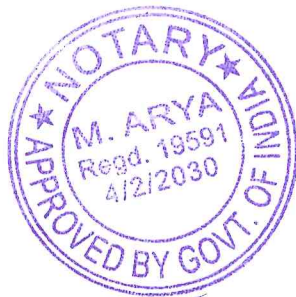
Verified at New Delhi on this day of ---- April, 2026 that the contents of the aforesaid affidavit are true and correct to my knowledge and belief and nothing material has been concealed therefrom.

Date: 21.04.2026
Place: New Delhi



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DEPONENT



ATTESTED

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NOTARY PUBLIC

21 APR 2026



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Annexure - 1

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राष्ट्रीय स्वच्छ गंगा मिशन National Mission for Clean Ganga

F.No.: L-25012(11)/7/2025-O/o ED(TECH) NMCG

Dated 17.07.2025

Office Memorandum

Subject: Constitution of a Committee in the matter of Original Application No. 417/2024 Titled Niranchan Bagchi Versus State of Uttarakhand & Ors. pending before Hon'ble NGT Principal Bench, New Delhi regarding unauthorized encroachments and discharge of untreated waste into River Rispana, Dehradun- Reg

This is in reference to the above captioned matter pertaining to the issue of unauthorized encroachments on the dry riverbed of River Rispana in Dehradun and the discharge of untreated waste into the river, causing severe environmental degradation.

2. Vide Order dated 27.05.2025 in the above-captioned matter, the Hon'ble Tribunal has directed for a comprehensive review of constructions on the riverbed/floodplain of River Rispana by NMCG and submit a detailed compliance report before the next date of hearing on 18.08.2025. Accordingly, a Committee, as under, with the approval of competent authority, is constituted:

A. Composition of the Committee:

- i. Shri Dheeraj Joshi, Director (Projects), NMCG – *Chairman*
- ii. Chief Engineer, Irrigation Department, Government of Uttarakhand or his nominee not below the rank of Superintending Engineer — *Member*
- iii. One representative from State Mission for Clean Ganga, Uttarakhand — *Member*
- iv. One representative from National Institute of Hydrology (NIH), Roorkee — *Member*
- v. District Magistrate, Dehradun or his nominee — *Member Secretary*

B. Terms of Reference:

- i. Undertake a field-level verification of the identified constructions along River Rispana;
 - ii. Prepare a detailed review report enumerating: Number and nature of structures reviewed, findings on each structure, Action Recommended (removal/ regularization/ retention);
 - iii. Status of enforcement of any past actions;
 - iv. The Committee is to submit its report within 20 days from the issue of this OM.
3. The committee will conduct site inspections as necessary, and prepare and submit a detailed compliance report to NMCG. A brief note on this matter is also attached for reference purpose by the members of the Committee.

This issues with the approval of Director General, NMCG.

Encl: as above.

(Anup Kr Srivastava)

ED (T), NMCG

Email: ed-technical@nmcg.nic.in

एन.एम.सी.जी., (जल शक्ति मंत्रालय, जल संसाधन, नदी विकास और गंगा संरक्षण विभाग, भारत सरकार)
प्रथम तल, मेजर ध्यान चन्द नेशनल स्टेडियम, इन्डिया गेट, नई दिल्ली-110002

NMCG, (Ministry of Jal Shakti, Department of Water Resources, River Development & Ganga Rejuvenation, Government of India)
First floor, Major Dhyan Chand National Stadium, India Gate, New Delhi-110002

Ph.: 011-23072900, 23072901

To,

1. Shri Dheeraj Joshi, Director, NMCG, email: deputy-secretary@nmcg.nic.in
2. Chief Engineer, Irrigation Department, Government of Uttarakhand, email: Enic.irrigationuk@gmail.com, Add: Office of the Chief Engineer, Irrigation Department Yamuna Colony, Dehradun – 248001, Uttarakhand
2. District Magistrate, Dehradun, email: dm-deh-ua@nic.in, add: 15-17, Nardev Shastri Marg, Race Course, Dehradun, Uttarakhand 248001

Copy for necessary action to (*with request to nominate suitable officer for this Committee*)

1. Project Director, State Mission for Clean Ganga, Uttarakhand, email: [spmngnrbba.utk01@gmail.com](mailto:spmgngnrbba.utk01@gmail.com), add: 105, Rajpur Road, Near RTO office, Dehradun - 248001, Uttarakhand
2. Director, National Institute of Hydrology (NIH), Roorkee, Email: dir.nihr@gov.in, add: National Institute of Hydrology, Roorkee - 247667 (Uttarakhand)

Copy for kind information to:

PS to DG NMCG

**REPORT OF THE COMMITTEE CONSTITUTED BY
NATIONAL MISSION FOR CLEAN GANGA, NEW
DELHI FOR “UNAUTHORIZED ENCROACHMENTS
AND DISCHARGE OF UNTREATED WASTEWATER
INTO RIVER RISPANA, DEHRADUN”**

[In the Hon’ble NGT Matter of OA No. 417/2022 -
Niranjan Bagchi Vs State of Uttarakhand & Ors.]



NMCG



Uttarakhand Irrigation Department
सिंचाई विभाग उत्तराखण्ड

अपार शक्ति: स्वच्छता: समृद्धि

Irrigation Department,
GoUK



SMCG



आपो हि प्था मयोमुक्तः

NIH



उत्तराखण्ड शासन

MPPCB

January 2026

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3676**EXECUTIVE SUMMARY**

The present NGT case OA No. 417/2022 (Niranjan Bagchi vs. State of Uttarakhand) concerns with the grievance raised in the present application that pertains to structures on the floodplain zone of River Rispana in Dehradun and the discharge of untreated domestic sewage, dairy waste, and industrial effluents into the river, leading to significant environmental degradation. With Tribunal directing vide its order dated 27.05.2025, for a comprehensive review of construction on the riverbed/flood plain of River Rispana by NMCG and submit a detailed compliance report in the matter.

Pursuant to NGT Order dated 27.05.2025, NMCG constituted a Joint Committee comprising of representatives from NMCG, Irrigation Department (GoUK), State Mission for Clean Ganga (SMCG), National Institute of Hydrology (NIH), and District Magistrate or his nominee, Dehradun with a mandate to conduct field-level verification of the identified constructions along River Rispana; Prepare a detailed review report enumerating: Number and nature of structures reviewed, findings on each structure, Action Recommended (removal/regularization/ retention); Status of enforcement of any past actions, and submission of a report to the Tribunal thereof.

This joint committee report has now been submitted in NGT case OA No. 417/2022 (Niranjan Bagchi vs. State of Uttarakhand) which consolidates details of all legal structure having potential to obstruction to the flow of the River and causing pollution to the River Rispana and in addition provide recommendations as measures to the concerns raised before the committee.

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1. Order of the Hon'ble National Green Tribunal and Constitution of Committee

Hon'ble National Green Tribunal (NGT), vide its order dated 27.05.2025 in the matter of OA No. OA No. 417/2022 titled 'Niranjan Bagchi versus State of Uttarakhand & Ors. concerning Encroachment and Pollution in River Rispana, directed National Mission for Clean Ganga (NMCG) to undertake a comprehensive review of constructions on the riverbed and floodplain of River Rispana and to submit a detailed report.

In compliance with the said directions, a committee was constituted comprising the following members:

1. Sh. Dheeraj Joshi, Director (Projects), NMCG – *Chairman*
2. Chief Engineer, Irrigation Department, Govt. of Uttarakhand or his nominee not below the rank of SE – *Member*
3. One representative of SMCG, Uttarakhand – *Member*
4. One representative from National Institute of Hydrology (NIH), Roorkee – *Member*
5. District Magistrate, Dehradun or his nominee – *Member Secretary*

The terms of reference of the Committee are as follows:

1. Undertake a field level verification of the unidentified construction along River Rispana;
2. Prepare a detailed review report enumerating: Number and nature of structures reviewed, findings on each structure, action recommended (removal/regularization/ retention); and
3. Status of enforcement of any past actions.

The Office Memorandum No. L-25012(11)/7/2025-O/o ED(TECH) NMCG dated 17.07.2025, regarding constitution of committee and its TOR, is enclosed at **Annexure I**.

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2. Proceedings of the Committee

2.1 Meetings (Annexure- II)

- (a) First Meeting : 23.07.2025
- (a) Second Meeting : 01.08.2025
- (b) Third Meeting : 08.08.2025
- (c) Fourth Meeting : 11.08.2025
- (d) Fifth Meeting : 14.08.2025
- (e) Sixth Meeting : 12.11.2025
- (f) Seventh Meeting : 18.12.2025

2.2 Field Visits

- (a) First Visit : 17 - 19 Dec 2025
- (b) Second Visit : 07 - 08 Jan 2026

The minutes and discussions of the meetings of the Committee are provided at **Annexure II**.

3. RISPANA RIVER SYSTEM

3.1 General Description

The Rispana River originates as a small spring from the Lal Tibba peaks of the Mussoorie hills at an elevation of about 2279 m above mean sea level (MSL) and flows through Dehradun city. Adjacent to the Rispana is the Bindal River, which also flows through Dehradun and joins the Rispana at Mothrowala. Downstream of the confluence of the Rispana and Bindal rivers, the combined flow is known as the Suswa River. The Suswa River is a tributary of the Song River, which ultimately joins the River Ganga near Satyanarayan, between Rishikesh and Haridwar. The Rispana River basin lies between latitudes 30°29'15" N and longitudes 78°06'98" E. Toposheets Nos. 53-J3 and 53-J4

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provide information on the topographical features of the basin. The location map of the Rispana River along with its drainage network is shown in **Figure 1**.

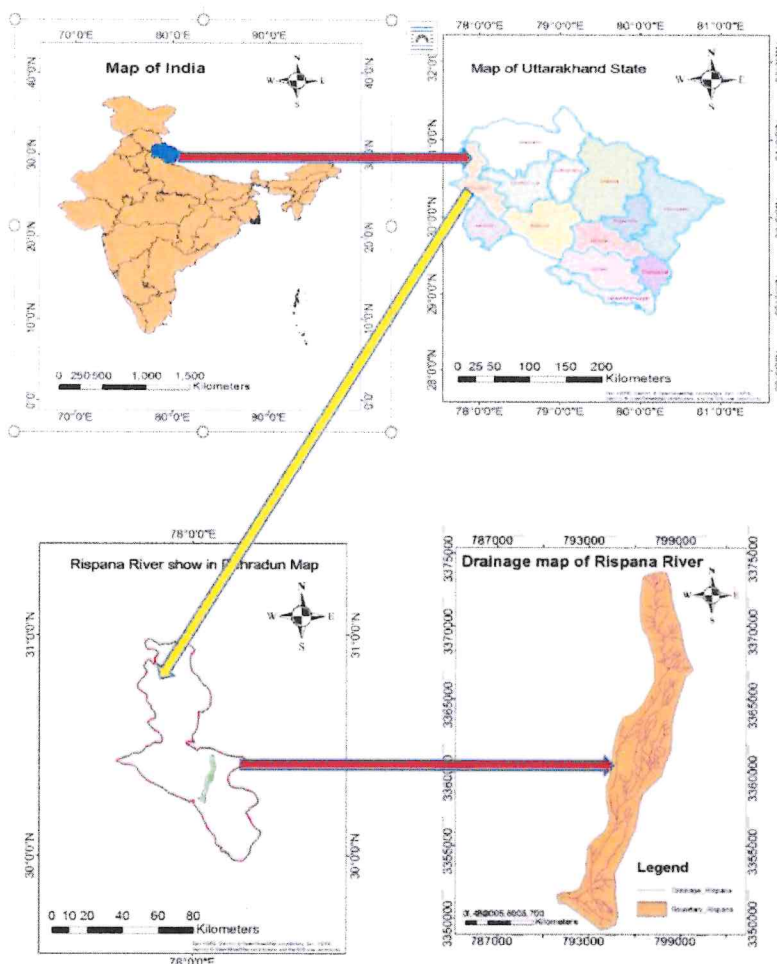


Fig. 1. Location of the Rispana Basin with drainage network

Springs located in the Agehill, Massifall, Khetwala, and Barloganj areas in the upstream catchment feed the Rispana River throughout the year and contribute to base flow even during the lean season. Several small spring-fed streamlets merge along the course to form the well-known Shikhar Fall (approximately 4 m high). Thereafter, the river flows in a south-westerly direction along Rajpur Road over the Doon gravels.

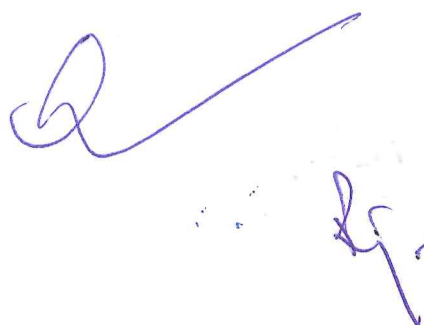
During the lean season, the river course downstream of Shikhar Fall generally remains dry. The river passes through several settlements, including Nalapani, Rajpur, Chander Road, Defence Colony, Aamwala, Tapovan, Dandadhoran, Adhoiwala, Gujaram, and

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Ajabpur, before joining the Bindal River. The total catchment area of the Rispana River is about 53.45 km², and the total length of the main river course is approximately 26.97 km. Details of the river course length of the Rispana and its largest tributary, Nalapani, are presented in **Table 1**.



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Table 1: Length of River course of Rispana and Nalapani

Benchmark	Stage Distance, Km	River Length, Km
Origin	0	0
Mossy fall	2.04	2.04
Jharipani	1.72	3.76
Shikhar Fall	2.29	6.05
Rajpur Diversion canal	2.83	8.88
Nalapani confluence	10.02	18.90
Bindal confluence (Outlet)	8.07	26.97
Total length of Rispana river from origin to confluence with Bindal river		26.97 km
Total length of Nalapani river from origin to confluence with Rispana river		13.90 km

The Rispana River carries significant discharge during the monsoon season, up to September. However, the flow reduces considerably from October onwards. The river remains perennial in the hilly region up to Shikhar Fall. Just upstream of Shikhar Fall, approximately 14 MLD of river flow is abstracted for drinking water supply. About 2.2 km downstream of Shikhar Fall, the river enters the highly permeable Doon gravels, where it generally becomes dry during winter and summer months.

At approximately 2.83 km downstream of Shikhar Fall and about 500 m south of Rajpur village, the flow of the Rispana River is diverted into the Rajpur Canal, which was constructed more than 350 years ago for irrigation and drinking water supply. The canal terminates at the temple tanks of Guru Ram Rai, located in the heart of Dehradun city. Large terraces formed by thick sediment deposits transported by the Rispana are present

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along its course, and the riverbed is largely covered with boulders of varying sizes. During non-monsoon periods, river flow is confined to a narrow section of the riverbed.

In the lower reaches, land along the Rispana River is predominantly urbanized or under agricultural use. The Rispana and Bindal rivers serve as the primary drainage outlets for stormwater in Dehradun city, thereby playing a critical role in flood mitigation. Although the Rispana River is the main carrier of monsoon runoff, its floodplains and river course are heavily encroached upon, resulting in the loss of its natural riverine character and transformation into a polluted drain in urban stretches.

The river is severely polluted due to the discharge of untreated sewage, solid waste dumping, and open defecation, which has significantly degraded its ecological health and poses serious public health risks to nearby residents. Despite carrying substantial monsoon flows, the post-monsoon discharge (October–November) diminishes rapidly as the river traverses the Doon gravels, owing to high subsurface permeability and declining groundwater levels.

3.2 Physical Features

The up-reaches of the Rispana basin are hilly and covered with stable dense forest for a distance over a stretch of approximately 8.0 km. In the middle reaches, the Nalapani River catchment exhibits moderate slopes, with forest cover on the right bank and undulating open land with shrubs and habitations on the left bank. The remaining middle and lower reaches of the basin are predominantly urbanized areas of Dehradun city. The physical characteristics of the basin are discussed below.

3.2.1 Digital Elevation Model (DEM)

The elevation of the Rispana River catchment ranges from 573 m to 2276 m above MSL, as presented in Table 2. Approximately 78% of the basin area lies below 1000 m elevation

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and falls within the urbanized region of Dehradun city, while only about 1% of the area lies above 2000 m, primarily comprising hilly terrain (**Figure 2**). This topographical heterogeneity significantly influences runoff generation, groundwater recharge, and the planning of soil and water conservation measures within the basin.

Table 2: Elevation distribution of Rispana Catchment

Elevation, m	Area, (km ²)	Cumulative Area distribution, km ²	Percentage Area, %
573 - 650	10.31	10.31	19.28
650 - 750	15.74	26.05	29.45
750 - 850	9.63	35.67	18.01
850 - 1000	5.99	41.66	11.20
1000 - 1250	2.12	43.78	3.96
1250 - 1500	2.58	46.36	4.83
1500 - 1850	4.35	50.71	8.13
1850 - 2276	2.75	53.46	5.15

2' AKS

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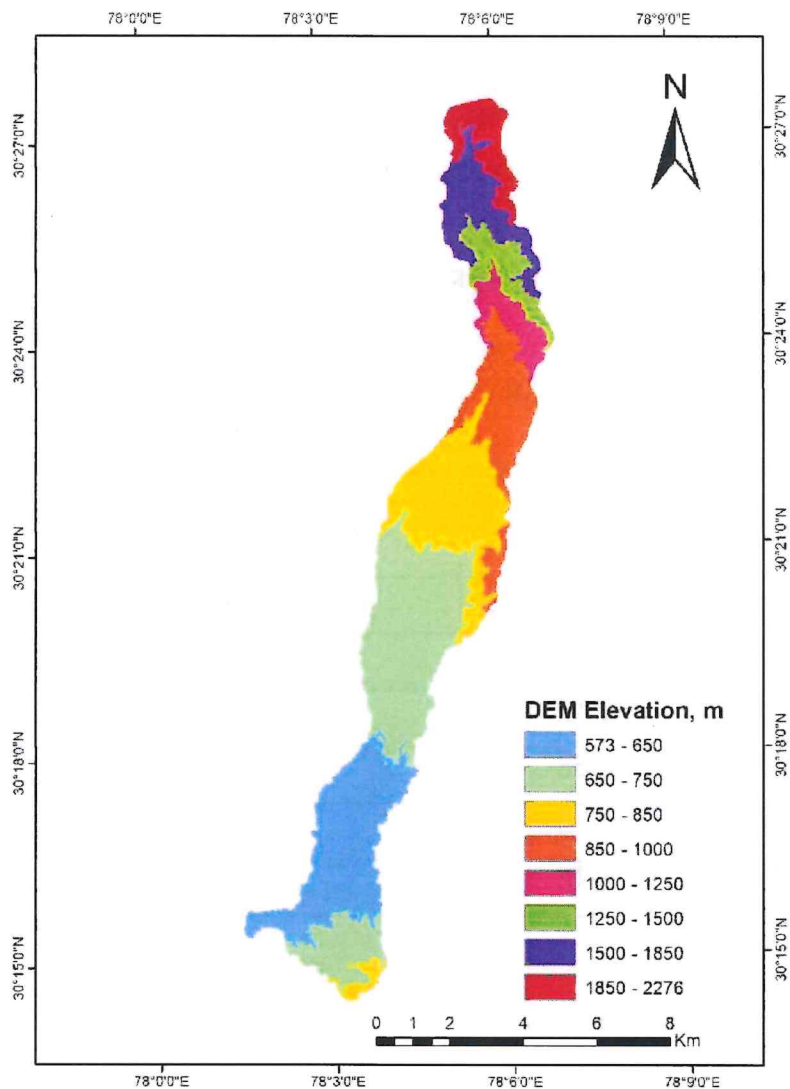


Fig. 2 Elevation Distribution of Rispana Basin

3.2.2 Slope, Drainage Network, and Contour Characteristics

The Rispana river catchment has been classified into 6 slope classes (**Table 3**). About 53.72 % of the catchment has mild to moderate slope (up to 10%) and is largely occupied by urban areas of Dehradun city. The high sloping areas (> 50%) accounting 14.31 % of total catchment, are located upstream of Shikhar fall and contribute to rapid runoff at a high velocity to downstream of Rispana river. The slope distribution map of the catchment is shown **Figure 3**.

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Table 3: Slope distribution of Rispana basin

Slope (%)	Area (km ²)	Cumulative area (km ²)	Percent area
0 - 10 %	28.72	28.72	53.72
10 - 15%	4.86	33.58	9.09
15 - 20%	2.81	36.39	5.25
20 - 25%	2.15	38.54	4.02
25 - 50%	7.27	45.81	13.60
> 50%	7.65	53.45	14.31
Total	53.45		100

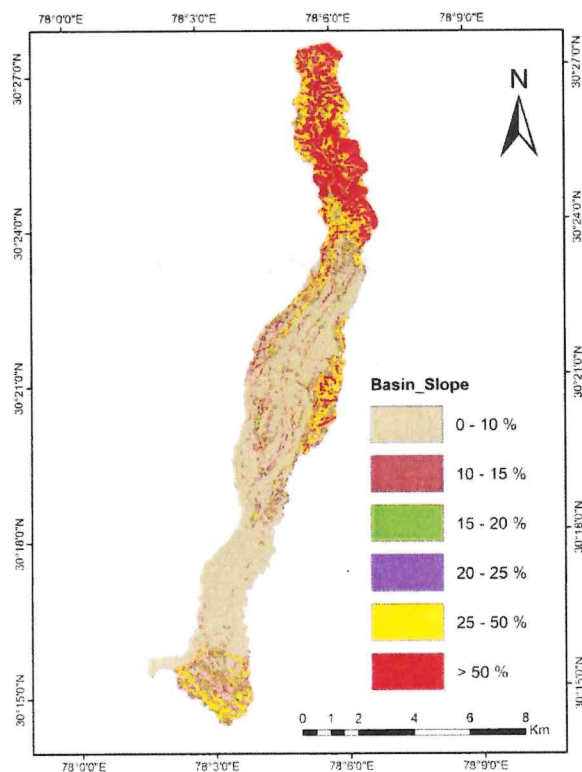



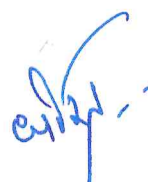


Fig. 3: Slope distribution of Rispana Basin

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The contour map, representing the vertical relief of the basin at a contour interval of 50 m, along with the drainage network, is shown in **Figures 4 and 5** .

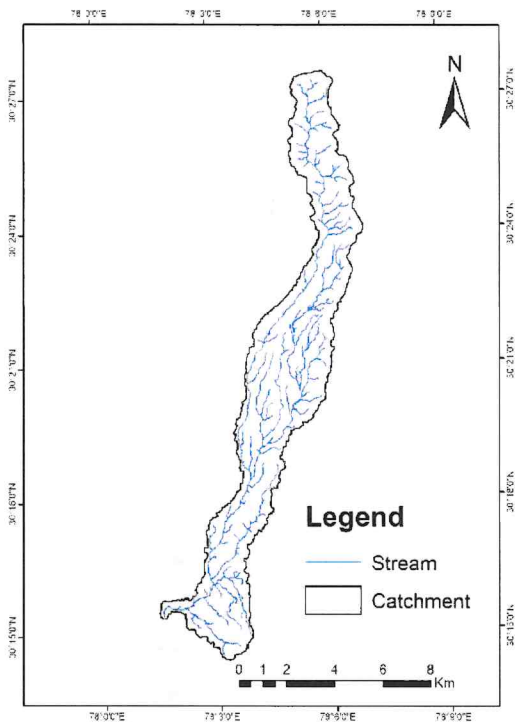


Fig. 4: Drainage network of the Rispana basin

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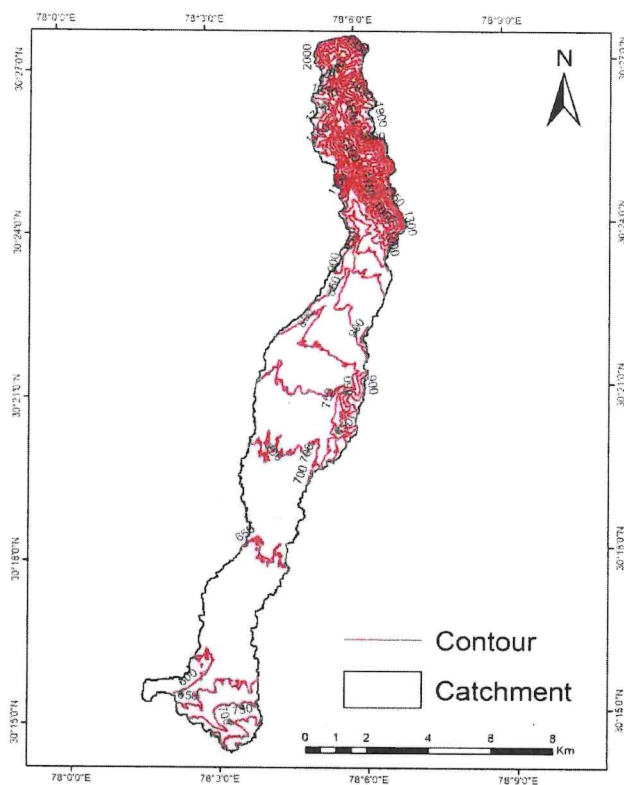


Fig. 5: Contour Map of the Rispana basin

3.2.3 Soils in Rispana River Catchment

Soil characteristics significantly influence water holding capacity, infiltration, vegetation growth, and subsurface flow. The Rispana catchment is predominantly covered by three soil textural classes: clay loam (37.30%), loam (41.34%), and sandy loam (21.36%), as detailed in **Table 4**. The spatial distribution of soil types is shown in **Figure 6**.

Table 4. Soil textural classes in the Rispana Basin

Soil Texture	Area (km ²)	Percentage Area (%)
Clay Loam	19.94	37.30
Loam	22.10	41.34
Sandy Loam	11.42	21.36
Total	53.45	100

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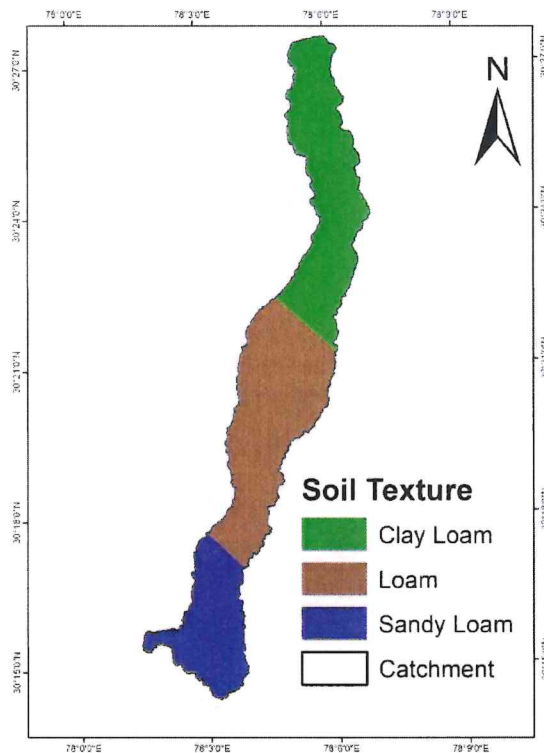


Fig. 6: Soil texture of the Rispana Basin

3.2.4 Land Use/Land Cover (LCUC) Map

The land use/land cover (LULC) distribution of the Rispana catchment is presented in Table 5. Urban and built-up areas occupy the largest proportion (24.60%) of the basin, while agricultural land constitutes the smallest share (6.88%). The heterogeneous LULC pattern reflects variations in terrain, climate, and anthropogenic activities. The LULC map of the catchment is shown in **Figure 7**.

Table 5: LULC classification of the study area

LULC	Area (km ²)	Percentage Area (%)
1. Barren Land	7.57	14.16
2. Urban/ Builtup Land	13.15	24.60

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3. Moderate Forest	12.74	23.84
4. Agriculture Land	3.68	6.88
5. Dense Forest	10.25	19.18
6. Grass Land/ Scrub Land	6.06	11.34
Total	53.45	100

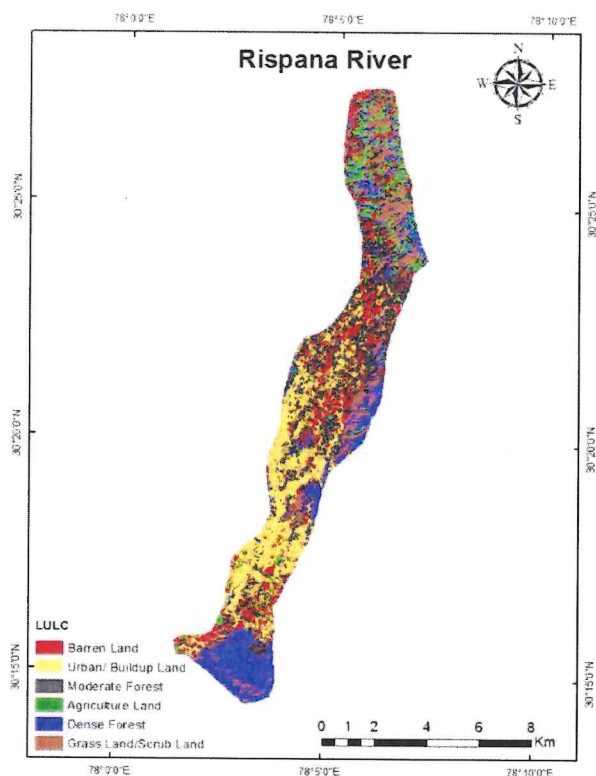


Fig. 7: LULC Classification of the Rispana river catchment area

3.3 Water Budget

The Rispana River basin is relatively small, with a catchment area of about 53.45 km² and an elongated shape. The total length of the river course is approximately 26 km, while the basin width varies from 1.38 km to 3.43 km, with an average breadth of about 2.06 km. There are no surface storage schemes within the catchment. Further, there is no import, export, or inter-basin transfer of water from adjoining river basins.

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The catchment receives an average annual rainfall of approximately 2247 mm, corresponding to a total annual inflow of about 120.102 million cubic metres (MCM). Of this total inflow, an estimated 55.607 MCM is lost through evapotranspiration, while approximately 40.939 MCM leaves the catchment annually as surface runoff. The remaining portion of rainfall infiltrates into the subsurface and contributes to groundwater recharge, which, based on a simple water balance approach, is estimated to be about 23.556 MCM.

Water within the catchment is utilized by various institutions, villages, and urban water supply systems, primarily for domestic and drinking purposes. A small proportion of water is also used for irrigation of limited agricultural patches. The total annual water utilization from major springs and river flow abstractions within the Rispana catchment is estimated to be approximately 5.20 MCM, as summarized in **Table 6**.

Table 6: Summary of estimated annual water utilization in Rispana catchment

Sl. No.	Particulars of water utilization	Annual Volume in MCM
1	Wood Stock School, Mussoorie	0.02365
2	Northern Railway School and Wynberg Allen School, Mussoorie	0.015768
3	Domestic as well as for irrigation supply to agriculture patches to Khetwala and Company Bag area	0.021024
4	Oak Grove School, Jharipani	0.007884
5	River flow tapping at the Shikhar Fall for domestic water supply	5.1100
6	Domestic supply in Ladpur area.	0.02190
Total water utilization at major setups in Rispana catchment		5.200226

4. OBSERVATIONS

A. Based on the data furnished by the State, a preliminary site visit was done by the committee constituted for Rispana River, during Dec. 18, 2025, and on the basis of site visit and interaction with line departments, salient observations of the committee are summarized as under:

1. A preliminary site visit of the Rispana river was conducted and during survey visit of Rispana it was reported by State that during recent flooding in the Rispana river near Doon canal head site, many legal structures were extensively damaged, and the remains of the structures were visible at the site. Further, it was observed that data regarding legality of the structures and the period of construction of such structures was missing in the data furnished by the State. A meeting was then held on Dec. 18, 2025, under the Chairmanship of the Secretary, Urban Development department, Dehradun wherein it was directed to State authorities to submit the requisite information pertaining to: (i) the legality of the structures and (ii) whether such structures existed prior to 07.10.2016. Also, during the meeting, Prof. C.R. Babu was invited by the State to share his expertise and previous experiences regarding the nature of flow and the extent of the floodplain in relation to the Rispana River. Prof Babu has the viewpoint that the structures present increase the flood risk and any structure in the riverbed as well in the zone of influence/flood zone will be a serious obstruction in the flow and may lead to catastrophic events during monsoon.
2. State authorities vide email dated 20.12.2025 shared the data but same was limited to information pertaining only to village name, type of structure and geographical coordinates. NMCG again vide its letter dated 31.12.2025 requested State authorities to submit information/ documents specifically indicating:
 - (i) The legal Status of each structure and

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- (ii) whether such structures existed prior to 07.10.2016, supported by documentary evidence.
3. State authorities (Nagar Nigam Dehradun) vide their letter dated 03.01.2026 shared information of all structures, falling in Rispana river flood basin, under the 5 year flood return zone, and with information that a joint inspection committee has been formed including officers from Mussoorie-Dehradun Development Authority, Investigation and Planning Division, Revenue department and Nagar Nigam Dehradun and committee has submitted their report and is summarized as under:

Structures rise in active flood plain zone	:	All
Structure is legal in Nature	:	06
Structure is in existence before 07.10.2016	:	301
Structure is in existence <i>after</i> 07.10.2016	:	29

4. Based on this information, the constituted committee for Rispana River surveyed the six structures on Jan. 08, 2026, site visit.

- B.** Based on the field observations of the Six legal structures, located within 5-year Flood return zone, during site visit and interaction with concerned departments, salient observations of the committee are summarized and related site photographs are presented as under:

1. Site 1: Nagar Nigam Samudayik Sochalaya

(i) Nagar Nigam Sochalaya, a pacca (concretized) legal structure located in Dalanwala under the ownership of Nagar Nigam Dehradun was surveyed by the Committee and NMCG team. The I&P division Dehradun has submitted that the structure falls under 5-year flood frequency zone and this structure was constructed in 1990 (i.e. Structure existed prior to the 07.10.2016, the date of Notification of NMCG Authority Notification Order).

(ii) The Sochalaya includes a concrete shed consisting of 2 toilet cabins and urinals. A soak pit / leachpit to hold the sewage till digestion is observed existing

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next to the toilets. However, the excess overflow is meeting directly the Rispana river through a small drain (Cause of Sewage Pollution to river).

(iii) In view of flow obstruction in the river, civil structure/platform to hold operational electric pole and a series of RCC sewage soak pit are evident in the river. These structures hold the solid waste that comes along with the water flow of the river and are collected by these structures.

(iv) The riverbanks are shielded by the walls on both banks. It may be noted that the 5year or 25 year or 100 year flood return zone exist far beyond this wall toward the pacca concrete or shaded structures housing the population along the bank of Rispana.

2. Site 2 : Government : Transformer room

- (i) Transformer is located outside the room and electric panels are observed in this room and this structure existed in the side/ bank of the river. A pacca (concretized) legal structure located in Dalanwala under the ownership of Nagar Nigam Dehradun was surveyed by the Committee and NMCG team. The I&P division Dehradun has submitted that the structure falls under 5-year flood frequency zone and this structure was constructed in 1990 (i.e. Structure existed prior to the 07.10.2016, the date of Notification of NMCG Authority Notification Order).
- (ii) However, since Structure falls within 5-year flood return zone hence may Cause obstruction to river during flood/ heavy flow periods.

3. Site 3 : Samudayik Bhavan

- (i) Samudayik Bhawan is a pacca (concretized) legal structure located in Dalanwala under the ownership of Nagar Nigam Dehradun that was surveyed by the Committee and NMCG team. The I&P division Dehradun has submitted that the structure falls under 5-year flood frequency zone and this structure was constructed in 1998 (i.e. Structure existed prior to 07.10.2016, the date of Notification of NMCG Authority Order).

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(ii) The Samudayik Bhawan was later opened to see the utilisation of the Bhavan, and it is informed by Nagar Nigam officers and locals as well that Bhavan is utilized for functions by the local houses (either to store material e.g. Chairs, music/loudspeaker systems etc. or as kitchen purposes or for community sitting and discussion purpose).

(iii) Samudayik Bhavan is a concrete structure with single room/ hall and is at a distance from river but falls within 5-year flood return zone. Since community functions are held in this hall so any solid/liquid waste generated during functions, if not managed responsibly by Nagar Nigam, may become a cause of pollution in the area. However, since Structure falls within 5-year flood return zone, hence may cause obstruction to river during flood/heavy flow periods.

4. Site 4 : Jal Santhan Pump House near Samudayik Bhavan

(i) Jal Sansthan Pumphouse, a pacca (concretized) legal structure located in Dalanwala under the ownership of Jal Sansthan Dehradun was surveyed by the Committee and NMCG team. The I&P division Dehradun has submitted that the structure falls within 5-year flood frequency zone and this structure was constructed in 1990 (i.e. Structure existed prior to 07.10.2016, the date of Notification of NMCG Authority Order).

(ii) Existed in the opposite side/ bank of the river. However, towards the other side of the alley, i.e., riverside domestic housing structures are observed holding living population.

(iii) Jal Sansthan Pumphouse was found locked but was later opened for the view of the Committee and NMCG team. It may be noted that the Pumphouse key is maintained by the operator.

(iv) This structure falls within 5-year flood return zone, hence may cause obstruction to river during flood/ heavy flow periods.

5. Site 5 Nagar Nigam Samudayik Sochalaya

(i) Nagar Nigam Sochalaya, a pakka (concretized) legal structure located in Dalanwala under the ownership of Nagar Nigam Dehradun was surveyed by

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the Committee and NMCG team. The I&P division Dehradun has submitted that the structure falls under 5-year flood frequency zone and this structure was constructed in 1990 (i.e. Structure existed prior to 07.10.2016, the date of Notification of NMCG Authority Notification Order).

(ii) Sochalaya includes a concrete shed consisting of toilet cabins and urinals. A soak pit / leachpit to hold the sewage till digestion is observed existing next to the toilets.

(iii) Samudayik Sochalaya is a concrete structure and is at a distance from river but falls within 5 yrs flood return zone. This structure falls within 5-year flood return zone, hence may cause obstruction to river during flood/heavy flow periods.

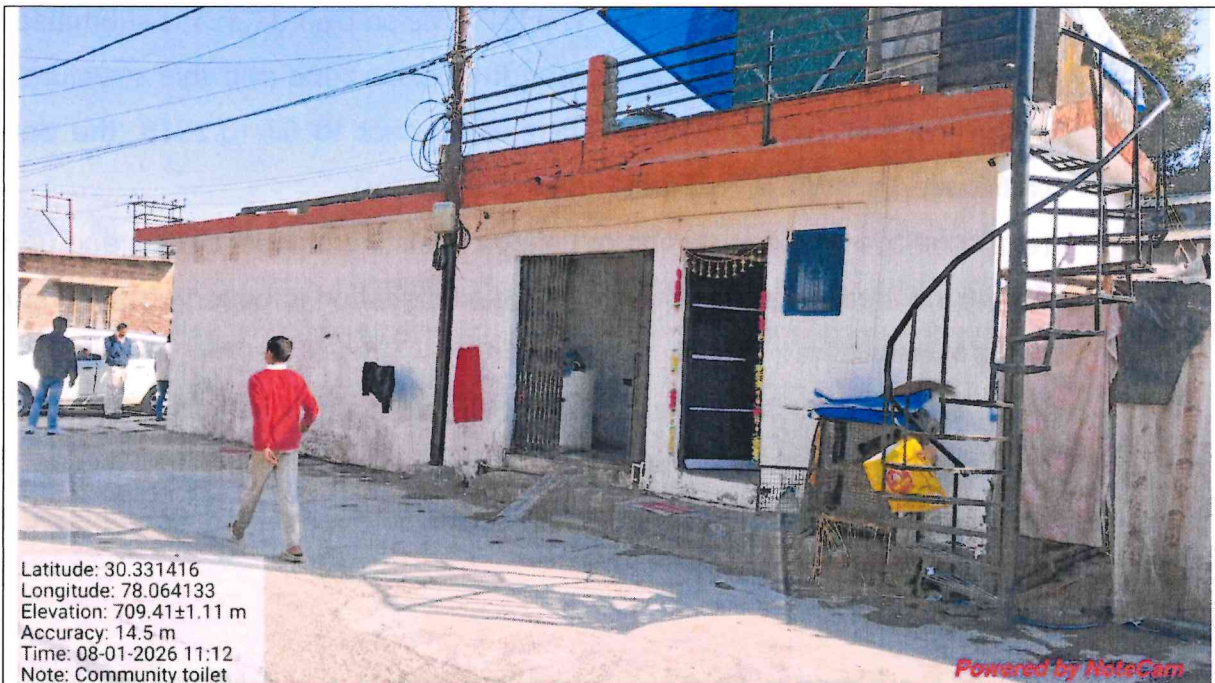
6. Site 6 : Government Primary School Rajkiya Prathmik Vidyalaya, Chander road

(i) Rajkiya Prathmik Vidyalaya, a pakka (concretized) legal structure located in Dalanwala and was found locked by the Committee and NMCG team. The I&P division Dehradun has submitted that the structure falls under 5year flood frequency zone and this structure was constructed in 1990 (i.e. Structure existed prior to 07.10.2016, the date of Notification of NMCG Authority Notification Order).

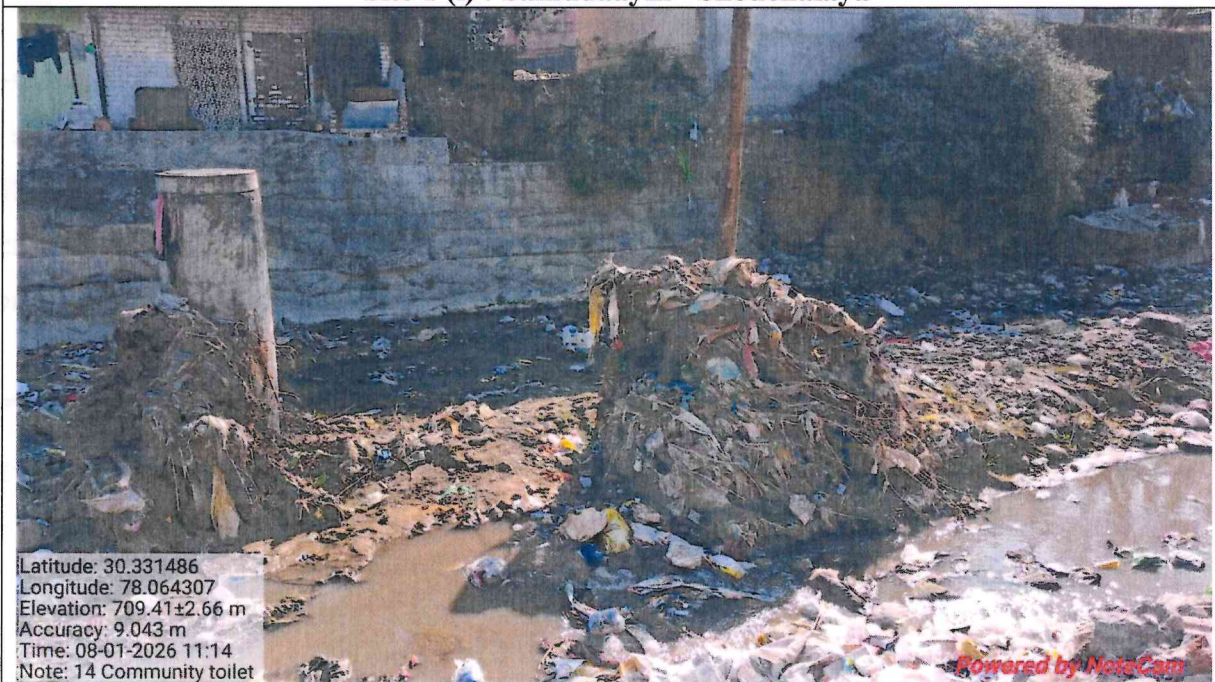
(ii) Rajkiya Prathmik Vidyalaya is a concrete structure and is at a distance from river but falls within 5-year flood return zone. This structure falls within 5-year flood return zone, hence may cause obstruction to river during flood/ heavy flow periods.

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Site 1 (i) : Samudaayik - Shouchalaya



Site 1 (ii) : Samudaayik - Shouchalaya

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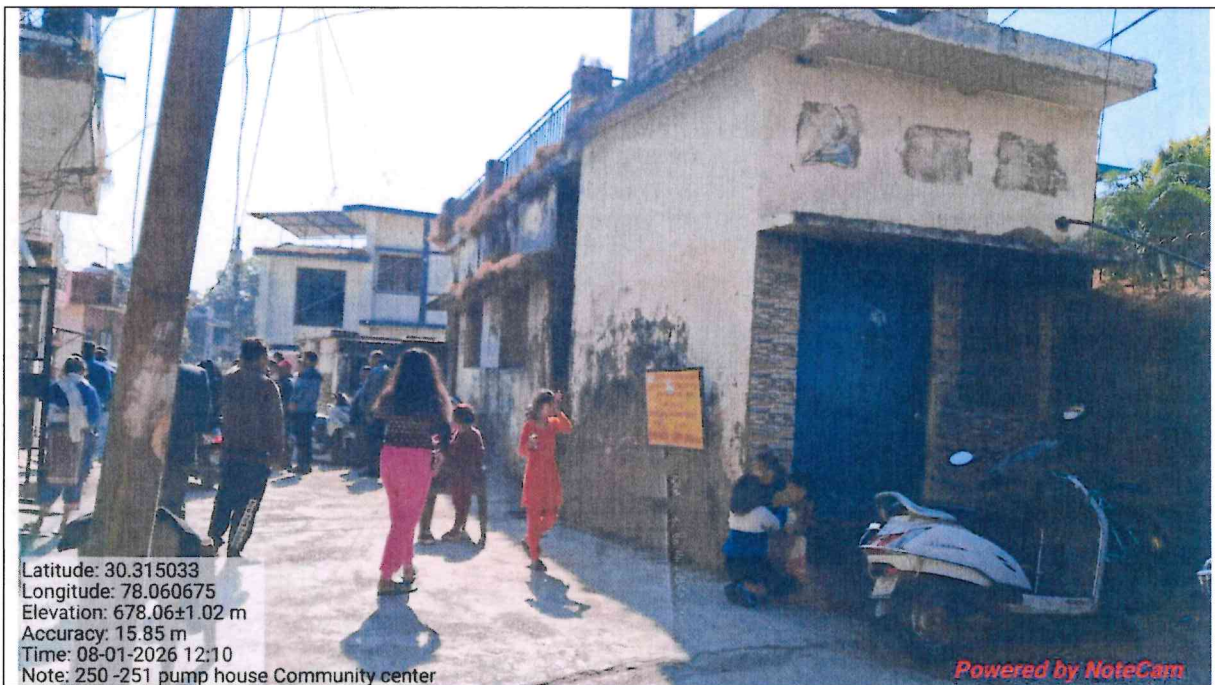
Site 2 : Government : Transformer room



Site 3 : Samudaayik - Bhavan

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Site 4 : Pump House near Samudaayik Bhavan



Site 5 : Samudaayik - Sochalaya

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Latitude: 30.314637
 Longitude: 78.060786
 Elevation: 678.06±1.0 m
 Accuracy: 8.289 m
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 Note: 250 -251 Community toilet

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Site 5 : Samudaayik - Sochalaya



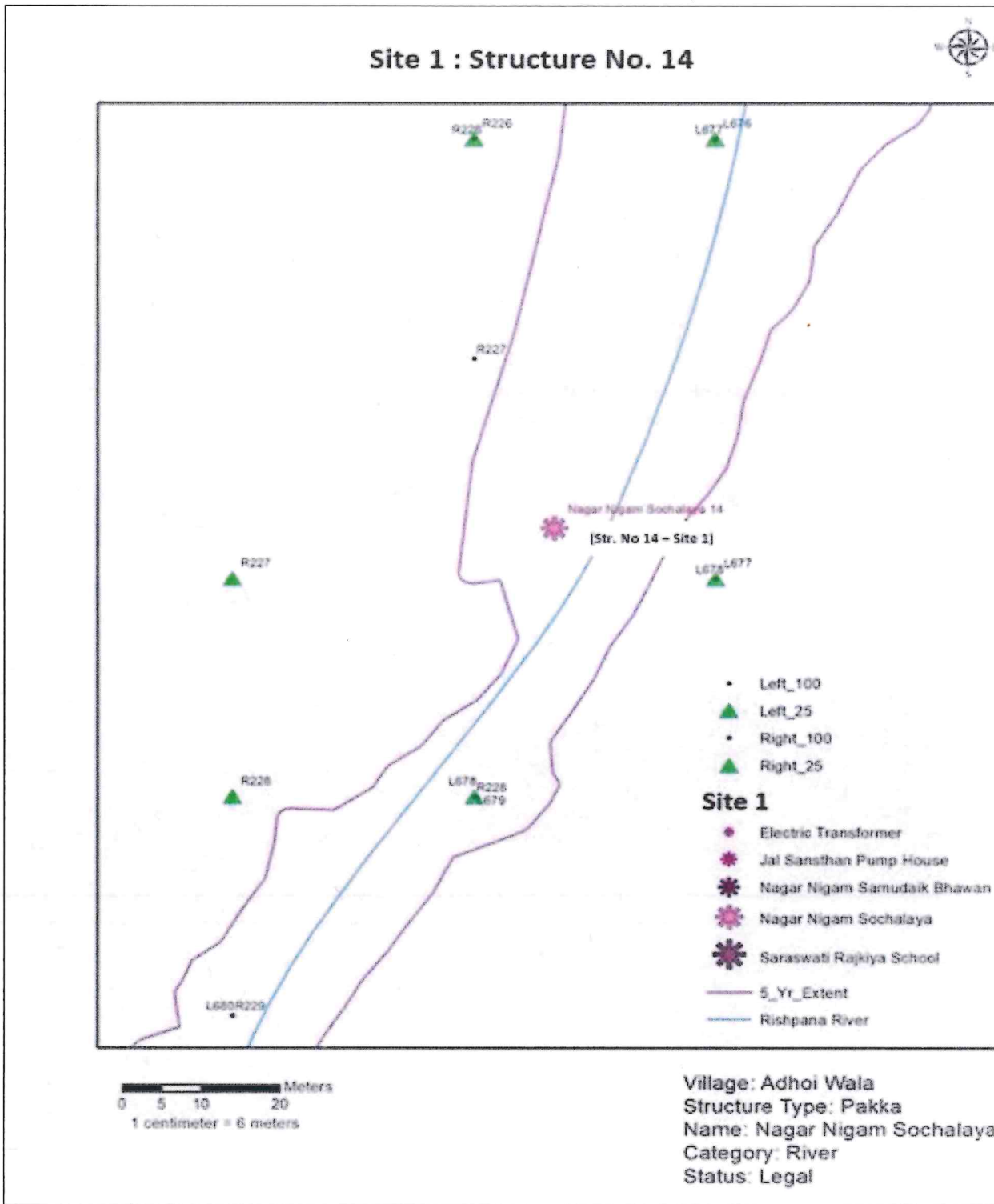
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 Longitude: 78.06078
 Elevation: 678.07±1.0 m
 Accuracy: 28.08 m
 Time: 08-01-2026 12:16
 Note: 256 school

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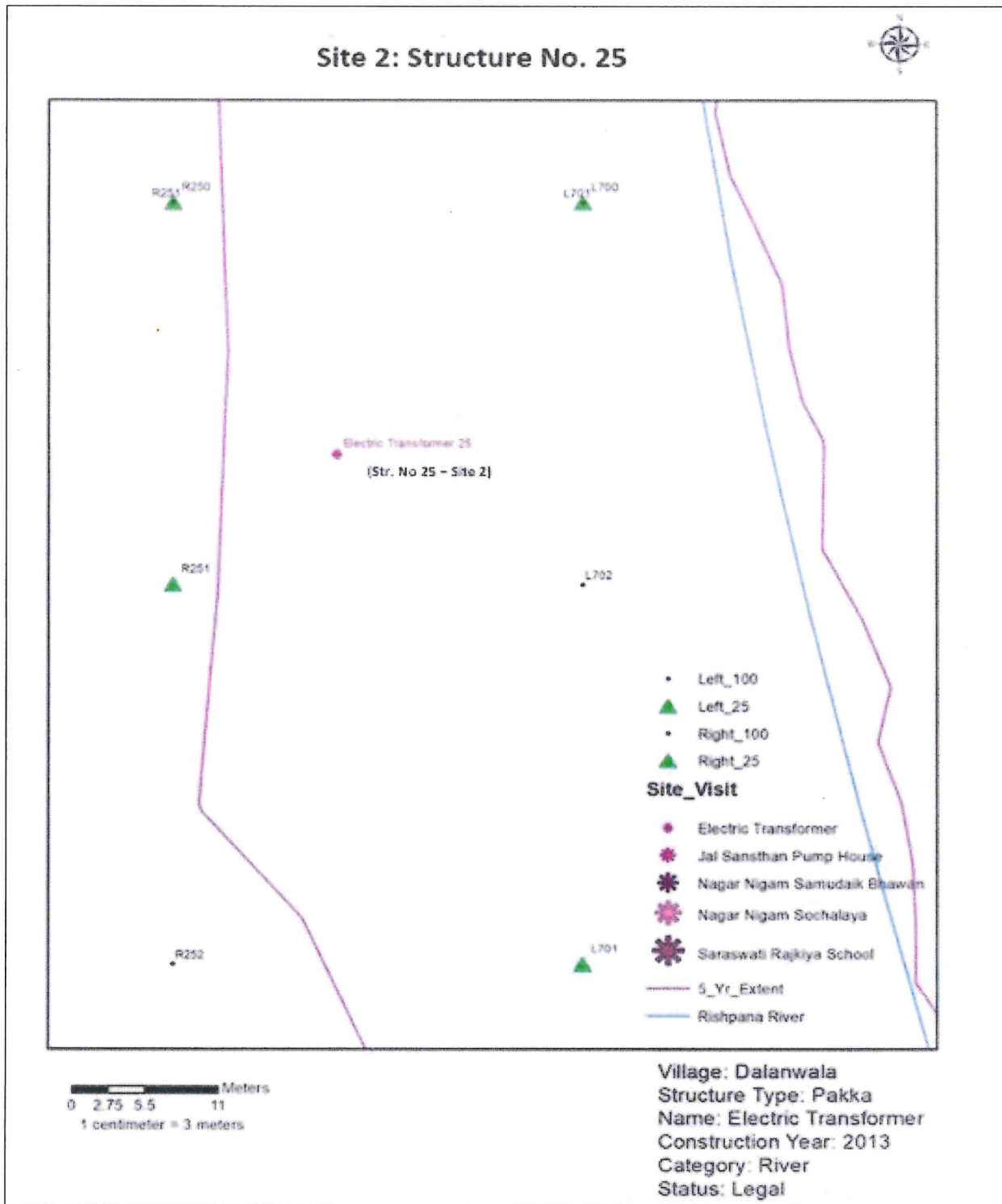
Site 6 : Government Primary School

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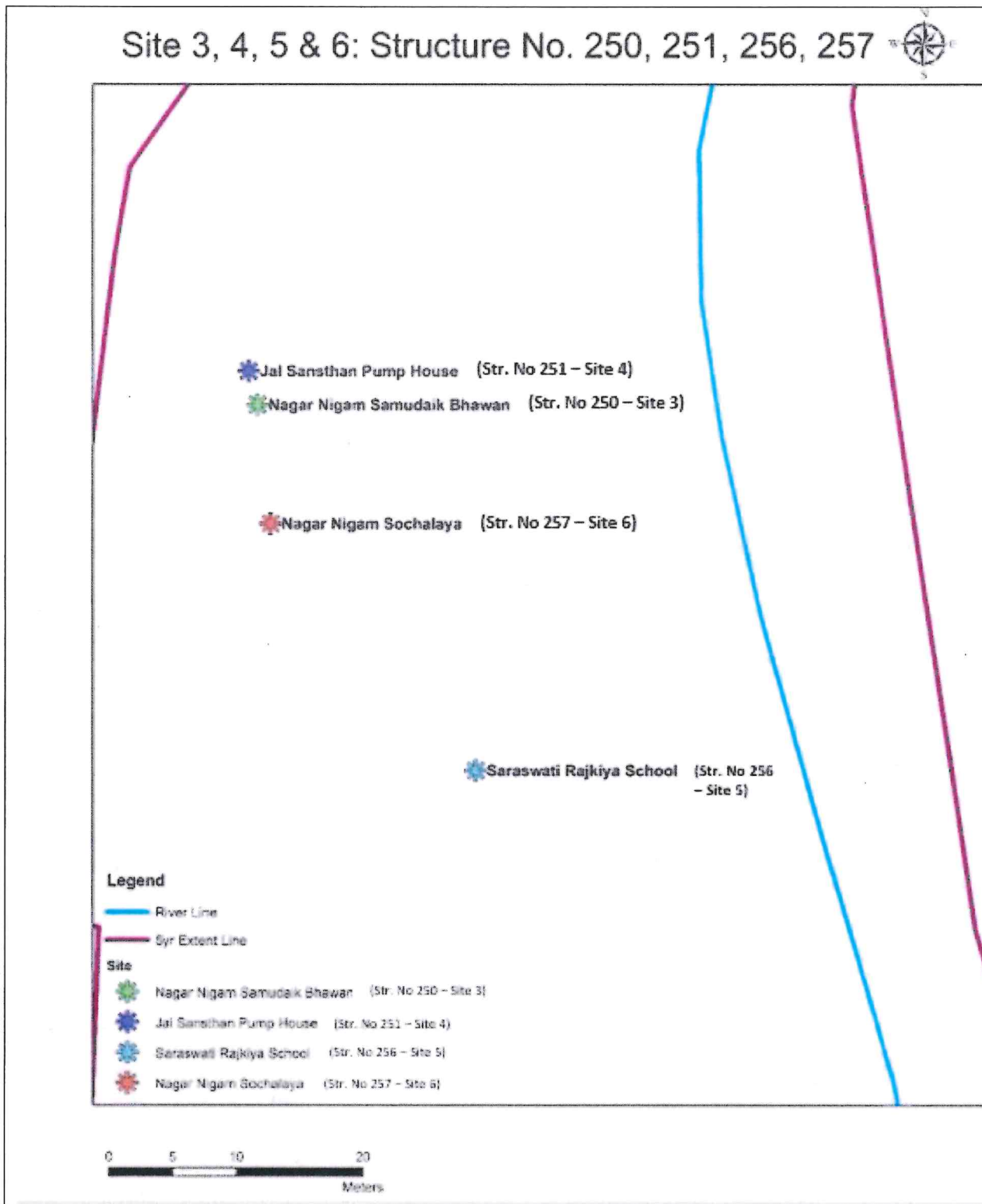




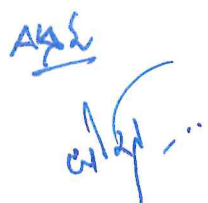
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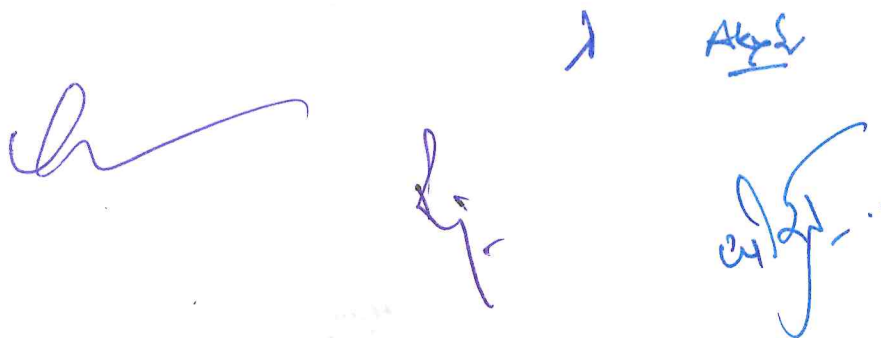
5. RECOMMENDATIONS

The Committee, based on the interaction with the line departments/people and the observations and findings during the field visit, makes the following specific recommendations:

1. The six legal Structures were jointly surveyed by the committee which existed prior to the 07.10.2016, the date of Notification of NMCG Authority Notification Order and existing within 5-year return flood plain zone of river Rispana (as per KML file submitted by the State).
2. Committee is of view that Site 1 : Nagar Nigam Sochalaya; and Site 5: Nagar Nigam Samudayik Sochalaya are considered as the Structure that may cause pollution and obstruction in flow of the river Rispana.
3. Committee is of view that Site 2: Transformer Room; Site 3 : Samudayik Bhavan; Site 4 : Jal Sansthan Pump House and Site 6 : Rajkiya Prathmik Vidyalaya comes within 5year flood return Zone hence may cause obstruction to the River flow during flood/ excess flow.
4. Experts (Prof C. R. Babu) views in this matter brings clear understanding that floodplains are vital natural water storage systems maintaining river Health, supporting biodiversity, environmental flow and ensuring groundwater recharge and the structures lying in the Active Flood Plain Zone will obstruct the flow of the river as the structures present increase the flood risk. In addition, the expert emphasized that during monsoon season the excess water of river is stored in the flood plain zone and during lean season the stored water from flood plain zone recharges or maintains the base flow of the river. In view of same committee, it recommends that State should ensure through regular vigilance that no structure is allowed to construct in the active flood plain zone of the River Rispana.
5. State to ensure that the Identifications pillars for 1-in-5-year flood return period zone are demarcated in view of New CWC Guidelines at defined locations (as per .KMZ/.KML file submitted by the State).
6. State should also ensure that the flow of the river is not affected in the active flood plain zone.
7. State shall monitor the river health by ensuring regular water quality monitoring of the river, identifying hotspots for pollution emitting to river, diverting to the nearby STPs and/or plugging of drains/ direct sewage/ pollution sources that are discharging directly into the river.

6. BIBLIOGRAPHY

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2. Guidelines for Setting up of Biodiversity Parks in Floodplains of Rivers of India, including River Ganga, CPCB, October 2020
https://nmcg.nic.in/writereaddata/fileupload/4_GuidelinesBDParksFloodPlains_compressed.pdf
3. Soni, V., Shekhar, S., & Jain, V. (2019). Need for a clear techno-legal definition of blue gold. Current Science, 117(12), 1958-1961.
4. Laskar, A. H., Saranya, P., Liang, M. C., Sahu, L. N., Maurya, N. S., & Maurya, A. S. (2025). Hydrological Dynamics in Giant Tropical Rivers: A Case Study of the Ganga River. Hydrological Processes, 39(7), e70187.



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Annexure I

राष्ट्रीय स्वच्छ गंगा मिशन National Mission for Clean Ganga

F.No.: L-25012(11)/7/2025-O/o ED(TECH) NMCG

Dated 17.07.2025

Office Memorandum

Subject: Constitution of a Committee in the matter of Original Application No. 417/2024 Titled Niranchan Bagchi Versus State of Uttarakhand & Ors. pending before Hon'ble NGT Principal Bench, New Delhi regarding unauthorized encroachments and discharge of untreated waste into River Rispana, Dehradun- Reg

This is in reference to the above captioned matter pertaining to the issue of unauthorized encroachments on the dry riverbed of River Rispana in Dehradun and the discharge of untreated waste into the river, causing severe environmental degradation.

2. Vide Order dated 27.05.2025 in the above captioned matter, the Hon'ble Tribunal has directed for a comprehensive review of constructions on the riverbed/floodplain of River Rispana by NMCG and submit a detailed compliance report before the next date of hearing on 18.08.2025. Accordingly, a Committee, as under, with the approval of competent authority, is constituted:

A. Composition of the Committee:


- Shri Dheeraj Joshi, Director (Projects), NMCG *Chairman*
- Chief Engineer, Irrigation Department, Government of Uttarakhand or his nominee not below the rank of Superintending Engineer — *Member*
- One representative from State Mission for Clean Ganga, Uttarakhand — *Member*
- One representative from National Institute of Hydrology (NIH), Roorkee — *Member*
- District Magistrate, Dehradun or his nominee — *Member Secretary*

B. Terms of Reference:

- Undertake a field-level verification of the identified constructions along River Rispana;
 - Prepare a detailed review report enumerating: Number and nature of structures reviewed, findings on each structure, Action Recommended (removal/ regularization/ retention);
 - Status of enforcement of any past actions;
 - The Committee is to submit its report within 20 days from the issue of this OM.
3. The committee will conduct site inspections as necessary, and prepare and submit a detailed compliance report to NMCG. A brief note on this matter is also attached for reference purpose by the members of the Committee.

This issues with the approval of Director General, NMCG.

Encl: as above.


(Anup Kr Srivastava)
ED (T), NMCG
Email: ed-technical@nmcg.nic.in

एन.एम.सी.जी., (जल संधारण, जल संसाधन, जल विपन्नता और गंगा संरक्षण विभाग, भारत सरकार)
उपमंडल बंग, मेजर ध्यान चंद नेशनल स्टेडियम, इण्डिया गेट, नई दिल्ली-110002
NMCG, (Ministry of Jal Shakti), Department of Water Resources, River Development & Ganga Rejuvenation, Government of India
First floor, Major Dhyan Chand National Stadium, India Gate, New Delhi-110002
Ph. 011-23072900, 23072901

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Annexure II**Discussion of the meetings:****(i) Meeting dated 23.07.2025:**

Reviewed status of data submission, FPZ demarcation, and definition of prohibited/restricted zones. Directed submission the final coordinates (latitude, longitude and elevation) of FPZ along with notification and technical specifications; a detailed report in the matter and clearly specifying constructions that are causing interruption in the continuous flow of water or pollution in the River Rispana, for review by NMCG in compliance with the directions of the Hon'ble NGT, municipal ward boundary files, Flood plain boundary pillar installation and all shape files. All departments agreed to submit the requisite information by 31.07.2025.

Direction to State Authorities: Vide D.O. letter dated 29.07.2025, DG, NMCG requested Chief Secretary, Uttarakhand, to issue directions to State agencies for expeditious submission of detailed FPZ data, coordinates of demarcated zones, ward boundaries, and details of structures. Earlier communications, including NMCG letter dated 30.04.2025, sought comprehensive reports on FPZ and structures falling within these zones.

(ii) Meeting dated 01.08.2025:

Pending submission of FPZ KML files (22 km stretch) and reports from Irrigation Department; discrepancies in river length (22 km vs. 27 km) recorded; sought clarification. Since the reports submitted lacked the requisite details, they were returned with instructions for resubmission in complete form. Accordingly, the concerned departments were again directed to submit:

Shape files of municipal ward boundaries and built-up features with geo- coordinates; Detailed report identifying structures obstructing flow or causing pollution and status of flood plain boundary pillar installation;

Final FPZ coordinates (Latitude, longitude and elevation) covering entire river length, showing floodplain spread for 1-in-25.

Committee decided to seek expert input (e.g., **Prof. C.R. Babu, CEMDE, Delhi University**) for interpretation of "interruption in continuous flow" under Clause 6(3) and representation from CPCB in the committee. Committee directed SMCG to coordinate with District Magistrate for submission of site visit plan.

(iii) Meeting dated 08.08.2025:

Discussion of NMCG officials was held with **Prof. C.R. Babu, CEMDE, Delhi University** regarding the definition of flood plain and active flood plain.

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During the meeting, Prof. C.R. Babu shared his expertise and previous experiences regarding the nature of flow and the extent of the floodplain in relation to the Rispana River. He explained that river ecosystems are among Earth's major landforms, critical for sustaining the biosphere by supporting diverse life forms. The riverscape includes the watercourse (channel), riparian zone (riverbed and adjacent floodplains), floodway on either side of the main channel, embankments that hold floodwaters, enclosed floodplains, adjoining uplands, and the interconnected groundwater flow network (Figure 1). The structure and function of river ecosystems depend on five interacting elements—physical structure, water quality, water quantity, biodiversity, and floodplains (including riparian zones). Any change in one element alters the whole system (Figure 9).

He noted two main types of stream flows—storm flow, resulting from precipitation that reaches the channel rapidly via overland or subsurface routes, and base flow, resulting from precipitation infiltrating into the ground and reaching the channel through subsurface pathways.

Moving to the definition of a floodplain, **Prof. Babu** highlighted that the most reliable definition is based on its hydro-geomorphic character—comprising sand, silt, clay, and geomorphic units deposited by the present-day river. Floodplains act as temporary storage for floodwaters and sediments, delaying flood peaks and reducing downstream flood risk. Their geomorphology depends on sediment load, stream power, and the erosion resistance of boundary materials. A reduction in floodplain extent leads to more frequent and severe floods, as well as aggradation of the riverbed.

He emphasized that floodplains are vital natural water storage systems, maintaining river health, supporting biodiversity, and ensuring groundwater recharge. Accurate floodplain demarcation, using hydrogeomorphic criteria under natural conditions, is essential to preserve the ecological continuum and ensure the unimpeded flow of the Rispana River, while preventing structures that could alter flow patterns. As per NMCG Authority Notification 2016, specific references to flood plains are mentioned vide Section 3 (1) (I), 4 (ix) and 6(3).

State Government of Uttarakhand has notified flood plain zoning demarcation and its regulation in the Prohibited and Restricted Area on 05 May 2025. Upon seeking clarification during the meeting on 23.07.2025 regarding the criteria adopted for flood plain zoning, it was conveyed by Irrigation Department, Uttarakhand (received by email on 07.08.2025) that criteria for flood plain zoning have been adopted from the provisions contained in para 6.1.4 of NDMA Guidelines, 2008 on wherein Prohibited Zone is based on 1 in 25 years flood recurrence and Restricted Zone is based on 1 in 100 years flood recurrence. It was also stated in the letter that demarcation for Prohibition and Restricted Zone through demarcation pillars in the flood plain zone is going on. *[Upon asking about the status of demarcation pillars during the meeting on 11.08.2025 held by the Committee, it was stated by the Irrigation Department, Uttarakhand that they are reviewing its floodplain demarcation in light of new CWC guidelines and considering adoption of a 1-in-5-year return period instead of the current 1-in-25-year standard].*

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A study by Soni et al. (2019) explains that floodplains can be identified by the sand, silt, clay, and landforms created by the present-day river (Fig 8). The study further states that the sand in a floodplain is very porous—about 40% of its volume is water - which means it can soak up huge amounts of water during the monsoon from rainfall and floods. This stored water is slowly released back into the river during dry months, helping maintain its flow. Floodplains also act as natural flood protection, storing water underground without evaporation losses and recharging from rainfall and floods. This makes them a reliable year-round water source for millions of people.

These above observations are also corroborated with a recent IIT Roorkee study (Laskar et al., 2025), which found that for river Ganga, the river-groundwater interaction contributes significantly to river volume. Further, the study suggested that possible reason for reduction in base-flow of Ganga is due to extensive artificial diversion, reduction of tributary water flow and human intervention.

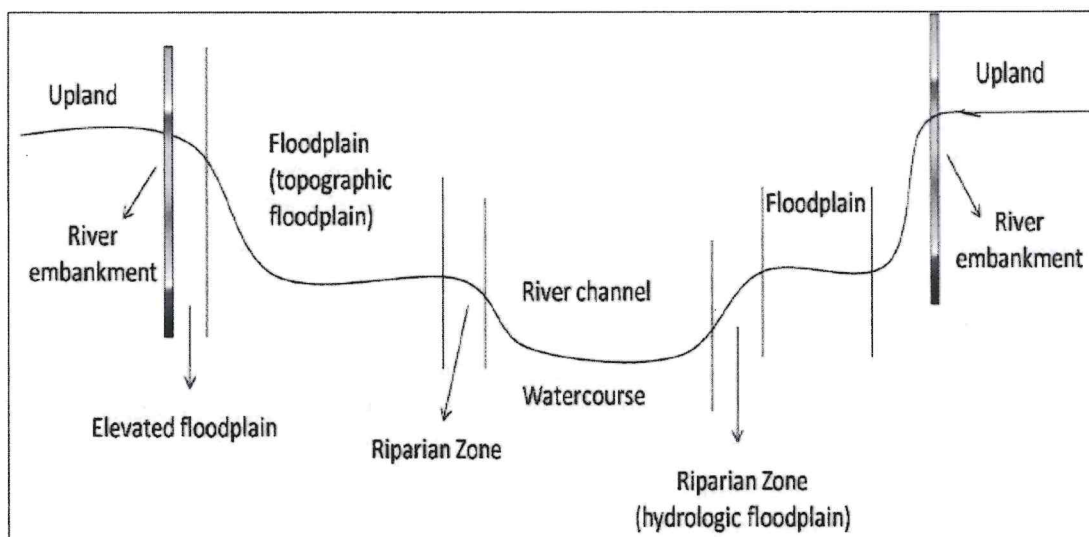


Figure: 8 Different zone of a typical riverscape of the rivers in plains (CPCB 2020).

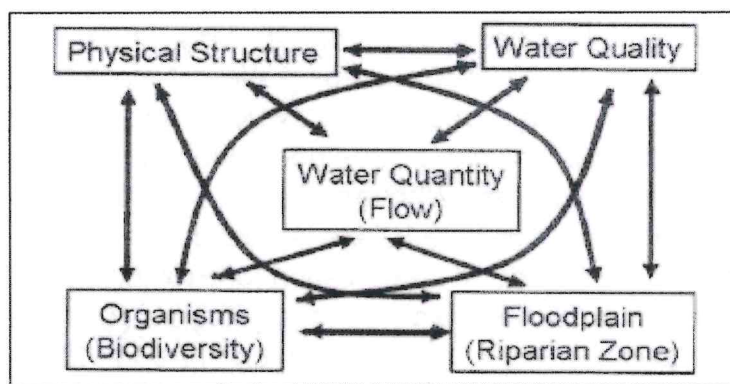


Figure: 9 Five elements of the riverscape (river system) and interactions among them (Source: Gopal, 2007).

Handwritten signatures and initials in blue ink, including the name 'AKYAR'.

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(iv) Meeting dated 11.08.2025:

A hybrid-mode meeting was held at NMCG, to review the status of submission of requisite information in the matter of OA No. 417/2024. SMCG informed that certain FPZ data, KML files, and pillar coordinates had been submitted, but several details from the MoM dated 01.08.2025 (Sr. No. 2, 3, 4, 5, 6, 8) were still pending, including complete GIS shape files of pillars along the Rispana. The State Government submitted that it is reviewing its floodplain demarcation in light of new CWC guidelines dated 31.07.2025 and considering adoption of a 1-in-5-year return period instead of the current 1-in-25-year standard, which may take about a year to implement. Meanwhile, the Committee directed the State to submit details of structures (including households) within the 1-in-25-year FPZ, with coordinates, ward boundaries, and built-up features, as repeatedly sought earlier. UKPCB was tasked to validate Payjal Nigam's submissions regarding pollution from households. SMCG was instructed to provide the site inspection plan and ensure participation of all relevant agencies in subsequent meetings. NIH recommended conducting site visits once floodplain demarcation clarity is obtained.

(v) Meeting dated 14.08.2025:

A hybrid-mode meeting was held at NMCG to review the implementation status of task assigned to NMCG under section 6(3) of NMCG notification, 2016 in compliance with Hon'ble NGT Order dated 27.05.2025 and submission of requisite information by State and recommendations in the previous meetings, in the matter of OA No. 417/2024. NMCG deliberated State to delineate and provide FPZ lines on both side of River Rispana along its entire stretch corresponding to 1in 5 year return period. The State was requested to identify and submit details of all structures located within the Active Flood Plain Zone (i.e., the area falling within the 1 in 5-year return period flood lines) in the format provided. In addition, the State was requested to submit details of any drains originating from structure (s) identified and reported as per Para 2 that discharge into the River Rispana and contribute to pollution. If no such drains exist, a certification to that effect must be submitted.

(vi) Meeting dated 12.11.2025:

A hybrid-mode meeting was held at NMCG, to review the implementation status of submission of requisite information and recommendations in the previous meetings, in the matter of OA No. 417/2024. NMCG raised queries regarding input data and the approach used for active FPZ delineation (1 in 5-year return period is considered by the State) and it was submitted by the State that it is same set of data used for FPZ of 1-in-25 and 1-in-100 years return period. In addition, State was requested to submit the details of structures in active flood plain zone in the *format* provided by NMCG along with active FPZ corresponding to 1 in 5-year return period in .KMZ and .KML file formats.

Direction to State Authorities: Vide D.O. letter dated 29.07.2025, DG, NMCG requested Chief Secretary, Uttarakhand, to issue directions to State agencies for expeditious compilation and submission of required information in entirety to NMC, so that NMCG may further act and ensure compliance with the directions of Hon'ble NGT.

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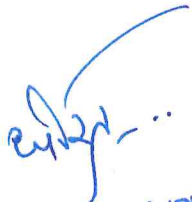
(vii) Meeting dated 18.12.2025:


During the Site visit also, there was a discussion with the PS UD, Uttarakhand wherein it was directed that State authorities to submit the (i) the legality of the structures and (ii) whether such structures existed prior to 07.10.2016. In the discussion, **Prof. C.R. Babu, CEMDE**, Delhi University, was also invited as an expert. During the meeting, Prof. C.R. Babu shared his expertise and previous experiences regarding the nature of flow and the extent of the floodplain in relation to the Rispana River. Prof Babu has the viewpoint that the structures present in the active flood plain zone cause obstruction in the flow of the river and increase the flood risk which may lead to catastrophic events during the monsoon. However, the floodwater stored in the surrounding zone of influence during monsoon will also support base flow of the river during the lean season.


State authorities vide email dated 20.12.2025 shared the data but same was limited to information pertaining only to village name, type of structure and geographical coordinates.

Directions to State Authorities: NMCG again vide its letter dated 31.12.2025 requested State authorities to submit information/ documents for further examination, site visits and appropriate action in the matter, specifically indicating:


- (i) The legal Status of each structure and
- (ii) whether such structures existed prior to 07.10.2016, supported by documentary evidence.


 धीरज जोशी, आई.आर.एस.ई. / Dheeraj Joshi, IRSE
 निदेशक / Director
 राष्ट्रीय स्वच्छ गंगा मिशन / National Mission for Clean Ganga
 जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग
 Dept. of Water Resources, River Development and Ganga Rejuvenation
 जल शक्ति मंत्रालय / Ministry of Jal Shakti
 भारत सरकार, नई दिल्ली / Govt. of India, New Delhi


 डॉ. राजेश सिंह / Dr. Rajesh Singh
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 Sub-Divisional Masistake
 Dehradun


 अधीक्षण अभियंता
 परियोजना मण्डल
 देहरादून


 Sub-Divisional Masistake
 Dehradun

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कार्यालय नगर निगम, देहरादून।

(का0- 0135-2714074:फैक्स-0135-2651060)

पत्रांक:-1768/मुसि/2026

दिनांक:-03/01/2026

सेवा में,

कार्यक्रम निदेशक
राज्य स्वच्छ गंगा मिशन
देहरादून।

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या-417/2022 निरंजन बागछी बनाम उत्तराखण्ड राज्य के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अधिशासी अभियन्ता, अनुसंधान एवं नियोजन खण्ड, देहरादून के कार्यालय पत्र संख्या-3380/अ0नि0ख0दे0/FPZ-रिस्पना, दिनांक 27.11.2025 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसमें अधिशासी अभियन्ता, जल विज्ञान खण्ड, बहादुराबाद द्वारा उपलब्ध करायी गयी KML के आधार पर रिस्पना नदी के बाढ़ मैदान परिक्षेत्रण के अन्तर्गत 5 वर्षीय बाढ़ आवृत्ति की सीमा रेखा के अन्दर आने वाले समस्त सर्वेचनाओं (Latitude एवं Longitude सहित) की सूची उपलब्ध करायी गयी है।

उक्त के क्रम में नगर आयुक्त महोदया, नगर निगम देहरादून के आदेश पत्रांक-3097/एसटी/25, दिनांक 31.12.2025 के अधिशासी अभियन्ता, अनुसंधान एवं नियोजन खण्ड द्वारा उपलब्ध करायी गयी सूची का स्थलीय निरीक्षण किये जाने हेतु मसूरी देहरादून विकास प्राधिकरण, अनुसंधान एवं नियोजन खण्ड, राजस्व विभाग एवं नगर निगम देहरादून की संयुक्त जांच समिति का गठन किया गया है। जांच समिति द्वारा अपनी रिपोर्ट उपलब्ध करायी गयी है।

अतः जांच समिति की रिपोर्ट सादर अवलोकनार्थ प्रेषित की जा रही है।

संलग्न-यथोपरि।

भवदीय,

[Signature]
उप-नगर आयुक्त
नगर निगम, देहरादून।

प्रतिलिपि : नगर आयुक्त महोदया को सादर अवलोकनार्थ प्रेषित।

उप नगर आयुक्त
नगर निगम, देहरादून।

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Investigation & Planning Division										
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River										
S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate		Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
			Latitude	Longitude						
1	Adhoi Wala	Pakka	30°19'56.89"N	78° 3'51.70"E	Jogindra kumar s/o jagat ram	7906530001	Electricity Bill	2003	6(1) River	Illegal
2	Adhoi Wala	Pakka	30°19'56.69"N	78° 3'51.66"E	Gyaan chandra s/o sangat singh	9760523933	water bill	1996	6(1) River	Illegal
3	Adhoi Wala	Pakka	30°19'56.44"N	78° 3'51.61"E	Amit kumar s/o balera	9897241138	water bill	2011	6(1) River	Illegal
4	Adhoi Wala	Pakka	30°19'56.28"N	78° 3'51.60"E	lal singh s/o sukhan singh	9627442210	Electricity Bill	2000	6(1) River	Illegal
5	Adhoi Wala	Pakka	30°19'56.06"N	78° 3'51.71"E	charan lai s/o sandu lai	7983199680	water bill	2008	6(1) River	Illegal
6	Adhoi Wala	Pakka	30°19'55.77"N	78° 3'51.71"E	anil s/o munna singh	9760881902	Electricity Bill	1997	6(1) River	Illegal
7	Adhoi Wala	Pakka	30°19'55.58"N	78° 3'51.65"E	khushi ram s/o mangal singh	9720029045	Electricity Bill	1998	6(1) River	Illegal
8	Adhoi Wala	Pakka	30°19'55.26"N	78° 3'51.65"E	Om prakash s/o mukhram singh	7055804107	Electricity Bill	2013	6(1) River	Illegal
9	Adhoi Wala	Pakka	30°19'55.05"N	78° 3'51.69"E	omwati w/o late dharampal	6397627792	Electricity Bill	2004	6(1) River	Illegal
10	Adhoi Wala	Pakka	30°19'54.78"N	78° 3'51.56"E	ravi kumar s/o ramesh chandra	9639844906	water bill	1997	6(1) River	Illegal

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Investigation & Planning Division										
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River										
S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate		Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
			Latitude	Longitude						
11	Adhoi Wala	Pakka	30°19'54.51"N	78° 3'51.61"E	fakir chandra s/o kaluram	7983832320	Electricity Bill	1997	6(1) River	Illegal
12	Adhoi Wala	Pakka	30°19'54.22"N	78° 3'51.47"E	munni devi w/o madaan	78952557551	Electricity Bill	2000	6(1) River	Illegal
13	Adhoi Wala	Pakka	30°19'53.94"N	78° 3'51.47"E	Boundary wall				6(1) River	Illegal
14	Adhoi Wala	Pakka	30°19'53.23"N	78° 3'51.33"E	nagar nigam shauchalaya				6(1) River	Legal
15	Adhoi Wala	Pakka	30°19'53.02"N	78° 3'51.22"E	Boundary wall				6(1) River	Illegal
4 16	Dalanwala	Pakka	30°19'23.94"N	78° 3'35.30"E	uday singh s/o bishan rawat	7351072465	Electricity Bill	2010	6(1) River	Illegal
17	Dalanwala	Pakka	30°19'23.72"N	78° 3'35.31"E	rajpal singh s/o kesar singh rawat	9557820615	Electricity Bill	2008	6(1) River	Illegal
18	Dalanwala	Pakka	30°19'22.52"N	78° 3'35.47"E	adhesh sharma s/o som dutt sharma	9897193394	Electricity Bill	2018	6(1) River	Illegal
19	Dalanwala	Pakka	30°19'22.19"N	78° 3'35.42"E	dharmanand s/o anand mani (viklang)	9411140004	Electricity Bill	2014	6(1) River	Illegal
20	Dalanwala	Pakka	30°19'22.00"N	78° 3'35.41"E	mandir			2010	6(1) River	Illegal

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Investigation & Planning Division										
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River										
S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate		Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
			Latitude	Longitude						
31	Dalanwala	Pakka	30°19'18.50"N	78° 3'35.67"E	late dayal singh s/o jeet singh	8865902523	Electricity Bill	2010	6(1) River	Illegal
32	Dalanwala	Pakka	30°19'18.27"N	78° 3'35.73"E	ashish thapa s/o ashok thapa	9634408116	Electricity Bill	2014	6(1) River	Illegal
33	Dalanwala	Pakka	30°19'17.95"N	78° 3'35.64"E	kurendra kaur s/o baldev singh	9917311108	Electricity Bill	2009	6(1) River	Illegal
34	Dalanwala	Pakka	30°19'17.70"N	78° 3'35.64"E	rajendra bisht s/o govind singh	8979958370	Electricity Bill	2011	6(1) River	Illegal
35	Dalanwala	Pakka	30°19'17.53"N	78° 3'35.70"E	kanta devi s/o late mahadev	8755514444	Electricity Bill	2011	6(1) River	Illegal
36	Dalanwala	Pakka	30°19'16.97"N	78° 3'35.81"E	vinod s/o shankar lal	8077474468	Electricity Bill	2003	6(1) River	Illegal
37	Dalanwala	Pakka	30°19'16.50"N	78° 3'35.79"E	gaipal singh bisht s/o avtar singh	96344167666	Electricity Bill	2002	6(1) River	Illegal
38	Dalanwala	Pakka	30°19'16.23"N	78° 3'35.74"E	rakesh bansal s/o narayan bansal	9837098173	Electricity Bill	2014	6(1) River	Illegal
39	Dalanwala	Pakka	30°19'15.75"N	78° 3'35.78"E	omprakash s/o late ram	9897914946	Electricity Bill	2008	6(1) River	Illegal
40	Dalanwala	Pakka	30°19'15.14"N	78° 3'35.86"E	dharmaraj s/o late ram	6397116940	Electricity Bill	2009	6(1) River	Illegal

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Investigation & Planning Division
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River

S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate		Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
			Latitude	Longitude						
41	Dalanwala	Pakka	30°19'14.85"N	78° 3'35.99"E	vimla devi w/o nathoram	7454819991	Electricity Bill	1999	6(1) River	Illegal
42	Dalanwala	Pakka	30°19'14.68"N	78° 3'36.04"E	harprakash s/o gurusharan	7830325502	Electricity Bill	1995	6(1) River	Illegal
43	Dalanwala	Pakka	30°19'14.55"N	78° 3'36.08"E	janki tiwari w/o ramdas tiwari	9759303741	Electricity Bill	1990	6(1) River	Illegal
44	Dalanwala	Pakka	30°19'14.31"N	78° 3'36.20"E	roopchand s/o nannuram	8126468333	Electricity Bill	2007	6(1) River	Illegal
45	Dalanwala	Pakka	30°19'14.13"N	78° 3'36.27"E	baburam		Electricity Bill	2008	6(1) River	Illegal
46	Dalanwala	Pakka	30°19'13.91"N	78° 3'36.38"E	foolchand s/o vijay	8171470781	Electricity Bill	2009	6(1) River	Illegal
47	Dalanwala	Pakka	30°19'13.77"N	78° 3'36.49"E	ramesh chand s/o badheri raj	8865952944	Electricity Bill	2012	6(1) River	Illegal
48	Dalanwala	Pakka	30°19'13.56"N	78° 3'36.60"E	baka devi w/o patram		Electricity Bill	2011	6(1) River	Illegal
49	Dalanwala	Pakka	30°19'13.34"N	78° 3'36.74"E	vinod kumar s/o late sindhu parkash	9897933975	Electricity Bill	2007	6(1) River	Illegal
50	Dalanwala	Pakka	30°19'12.67"N	78° 3'37.10"E	monika devi w/o navnet ghagat	9897871168	Electricity Bill	2016	6(1) River	Illegal



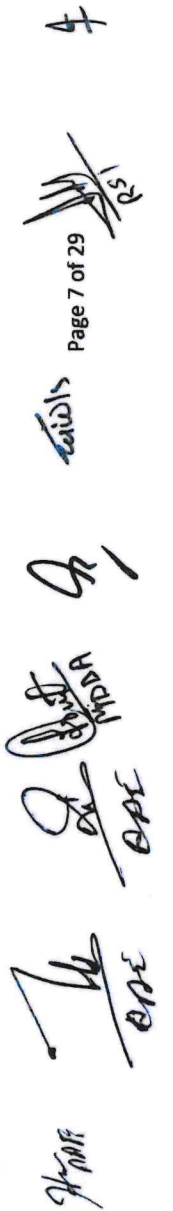
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Investigation & Planning Division										
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River										
S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate		Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
			Latitude	Longitude						
51	Dalanwala	Pakka	30°19'12.32"N	78°3'37.23"E	santosh s/o rajeev	9410158022	Electricity Bill	2013	6(1) River	Illegal
52	Dalanwala	Pakka	30°19'11.78"N	78°3'37.44"E	vishal s/o parkash	6395305048	Electricity Bill	2017	6(1) River	Illegal
53	Dalanwala	Pakka	30°19'11.53"N	78°3'37.48"E	arun kumar s/o kamal	9634557559	Electricity Bill	2009	6(1) River	Illegal
54	Dalanwala	Pakka	30°19'11.13"N	78°3'37.52"E	parkash/meenu		Electricity Bill	2012	6(1) River	Illegal
55	Dalanwala	Pakka	30°19'10.78"N	78°3'37.54"E	rani devi w/o gopichand	6397037763	Electricity Bill	2006	6(1) River	Illegal
56	Dalanwala	Pakka	30°19'12.14"N	78°3'38.85"E	nittin dhaundiyal s/o late rajkumar	7902093230	Electricity Bill	2018	6(1) River	Illegal
57	Dalanwala	Pakka	30°19'12.02"N	78°3'38.94"E	maya devi w/o rajendar kumar	9706374537	Electricity Bill	oct 2016	6(1) River	Illegal
58	Dalanwala	Pakka	30°19'11.86"N	78°3'39.03"E	devendra parkash s/o late ramcharan	9634184509	water	2011	6(1) River	Illegal
59	Dalanwala	Pakka	30°19'10.50"N	78°3'37.55"E	rakhi w/o late lalit	8958198105	Electricity Bill	2010	6(1) River	Illegal
60	Dalanwala	Pakka	30°19'10.24"N	78°3'37.58"E	suraj bhian s/o deko deen	9368506166	Electricity Bill	2002	6(1) River	Illegal

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Investigation & Planning Division										
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River										
S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate		Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
			Latitude	Longitude						
61	Dalanwala	Pakka	30°19'10.13"N	78° 3'37.60"E	Lakshmi narayan mandir		Electricity Bill	2003	6(1) River	Illegal
62	Dalanwala	Pakka	30°19'9.96"N	78° 3'37.61"E	lal bahadur s/o chandru rai	7906876248	Electricity Bill	1998	6(1) River	Illegal
63	Dalanwala	Pakka	30°19'9.78"N	78° 3'37.60"E	bhagwati parsan s/o ramvikaas	7302242965	Electricity Bill	2000	6(1) River	Illegal
64	Dalanwala	Pakka	30°19'9.57"N	78° 3'37.62"E	ram achewar s/o ram	8077398117	Electricity Bill	2011	6(1) River	Illegal
65	Dalanwala	Pakka	30°19'9.34"N	78° 3'37.69"E	mohan s/o dhan	9258795025	Electricity Bill	1993	6(1) River	Illegal
66	Dalanwala	Pakka	30°19'9.12"N	78° 3'37.65"E	avjal s/o ikbal	9927262375	Electricity Bill	2014	6(1) River	Illegal
67	Dalanwala	Pakka	30°19'9.22"N	78° 3'38.22"E	shaheed ali s/o abdul	9897239841	Electricity Bill	1998	6(1) River	Illegal
68	Dalanwala	Pakka	30°19'8.83"N	78° 3'37.93"E	ramdeen s/o shohrat	9548602808	Electricity Bill	1997	6(1) River	Illegal
69	Dalanwala	Pakka	30°19'8.74"N	78° 3'38.28"E	sadam s/o rashid ali	9897239841	Electricity Bill	2014	6(1) River	Illegal
70	Dalanwala	Pakka	30°19'8.82"N	78° 3'38.86"E	jhankan s/o himpal		Electricity Bill	2002	6(1) River	Illegal
71	Dalanwala	Pakka	30°19'8.24"N	78° 3'37.88"E	raja ram s/o ram	7983572226	Electricity Bill	1994	6(1) River	Illegal
72	Dalanwala	Pakka	30°19'8.41"N	78° 3'38.84"E	jaykaran s/o mangal	8791636541	Electricity Bill	1993	6(1) River	Illegal
73	Dalanwala	Pakka	30°19'7.96"N	78° 3'38.13"E	jagdish parsad s/o jogi parsad	9758831724	Electricity Bill	2010	6(1) River	Illegal
74	Dalanwala	Pakka	30°19'7.99"N	78° 3'39.01"E	sher ali s/o mohammad akbar ali s/o deen mohammad	8394022067 8077808263	Electricity Bill	2006	6(1) River	Illegal
75	Dalanwala	Pakka	30°19'8.08"N	78° 3'38.68"E	fareed ahmad s/o rafeeq ahmad	9897883885	Electricity Bill	2012	6(1) River	Illegal



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Investigation & Planning Division
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River

S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate		Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
			Latitude	Longitude						
76	Dalanwala	Pakka	30°19'7.72"N	78° 3'38.18"E	jujufikar s/o rahimuddin	9897853200	Electricity Bill	1993	6(1) River	Illegal
77	Dalanwala	Pakka	30°19'7.86"N	78° 3'38.67"E	omparkash s/o kamraj	9760954154	Electricity Bill	2001	6(1) River	Illegal
78	Dalanwala	Pakka	30°19'7.93"N	78° 3'39.19"E	madanlal sharma s/o virendra lal	6399979993	Electricity Bill	1987	6(1) River	Illegal
79	Dalanwala	Pakka	30°19'7.44"N	78° 3'38.20"E	kiran parsad s/o chotelal	8868068446	Electricity Bill	1990	6(1) River	Illegal
80	Dalanwala	Pakka	30°19'7.23"N	78° 3'38.33"E	naseer ahmad s/o vaseer ahmad	7983322370	Electricity Bill	1996	6(1) River	Illegal
81	Dalanwala	Pakka	30°19'7.61"N	78° 3'38.55"E	saleem s/o naseed ahmad	7830300081	Electricity Bill	2019	6(1) River	Illegal
82	Dalanwala	Pakka	30°19'7.74"N	78° 3'39.14"E	istiaak ahmad	7895617860	Electricity Bill	2019	6(1) River	Illegal
83	Dalanwala	Pakka	30°19'7.56"N	78° 3'39.22"E	mustaak ahmad	9897335040	Electricity Bill	2001	6(1) River	Illegal
84	Dalanwala	Pakka	30°19'7.44"N	78° 3'38.82"E	ishraar ahmad	8218256265	Electricity Bill	2008	6(1) River	Illegal
85	Dalanwala	Pakka	30°19'7.42"N	78° 3'39.42"E	mohammad shmeem	7078104853	Electricity Bill	2019	6(1) River	Illegal
86	Dalanwala	Pakka	30°19'7.05"N	78° 3'38.44"E	aalia parveen	9997867064	Electricity Bill	2015	6(1) River	Illegal
87	Dalanwala	Pakka	30°19'7.29"N	78° 3'38.86"E	abdul slaam s/o abdul hameed	8791025359	Electricity Bill	2003	6(1) River	Illegal
88	Dalanwala	Pakka	30°19'7.18"N	78° 3'38.81"E	mohammad azhar s/o mohammad shabeer		Electricity Bill	2002	6(1) River	Illegal
89	Dalanwala	Pakka	30°19'7.23"N	78° 3'39.20"E	ramniwaas s/o ramsagar	8218031009	Electricity Bill	1992	6(1) River	Illegal
90	Dalanwala	Pakka	30°19'6.79"N	78° 3'38.45"E	umadevi w/o jagparsad	7060744338	Electricity Bill	2008	6(1) River	Illegal
91	Dalanwala	Pakka	30°19'7.12"N	78° 3'39.39"E	buddhram s/o ramsundar	8859148562	Electricity Bill	2005	6(1) River	Illegal



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Investigation & Planning Division										
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River										
S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate		Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
			Latitude	Longitude						
92	Dalanwala	Pakka	30°19'6.94"N	78° 3'39.48"E	govind s/o ram khilawan	8476010697	Electricity Bill	2007	6(1) River	Illegal
93	Dalanwala	Pakka	30°19'6.86"N	78° 3'39.26"E	gangaram s/o pachuram	8077739092	Electricity Bill	2001	6(1) River	Illegal
94	Dalanwala	Pakka	30°19'6.59"N	78° 3'38.46"E	ramdev s/o ramsharan	8077739092	Electricity Bill	2011	6(1) River	Illegal
95	Dalanwala	Pakka	30°19'6.33"N	78° 3'38.64"E	late ram kewal s/o ram khilawan	7895254088	Electricity Bill	2006	6(1) River	Illegal
96	Dalanwala	Pakka	30°19'6.35"N	78° 3'39.62"E	indradevi w/o chandrashekhar	7060977538	Electricity Bill	2004	6(1) River	Illegal
97	Dalanwala	Pakka	30°19'6.06"N	78° 3'38.52"E	shaqeela w/o islamuddin	9897125979	Electricity Bill	2004	6(1) River	Illegal
98	Dalanwala	Pakka	30°19'6.32"N	78° 3'39.10"E	mohammad raseed s/o suleman	9719351462	Electricity Bill	2014	6(1) River	Illegal
99	Dalanwala	Pakka	30°19'6.07"N	78° 3'39.42"E	jaan mohammad s/o dildaar	7017926386	Electricity Bill	1992	6(1) River	Illegal
100	Dalanwala	Pakka	30°19'6.22"N	78° 3'39.70"E	noorjhan w/o rashid ali	8923389009	Electricity Bill	2013	6(1) River	Illegal
101	Dalanwala	Pakka	30°19'5.52"N	78° 3'38.65"E	mohammad azhar s/omohammad zaheer	9897514208	Electricity Bill	2015	6(1) River	Illegal
102	Dalanwala	Pakka	30°19'5.59"N	78° 3'39.09"E	bhikki parsad	7830714602	Electricity Bill	2016	6(1) River	Illegal
103	Dalanwala	Pakka	30°19'5.56"N	78° 3'39.42"E	agyat mkaan		Electricity Bill	2015	6(1) River	Illegal
104	Dalanwala	Pakka	30°19'5.57"N	78° 3'39.80"E	kali parsad s/o chore lal	8303738138	Electricity Bill	2015	6(1) River	Illegal
105	Dalanwala	Pakka	30°19'5.26"N	78° 3'38.87"E	abdul kiyoom s/o vahiduddi	9412988998	Electricity Bill	1989	6(1) River	Illegal
106	Dalanwala	Pakka	30°19'5.32"N	78° 3'39.44"E	umadevi w/o premial	8979410310	Electricity Bill	2009	6(1) River	Illegal
107	Dalanwala	Pakka	30°19'5.12"N	78° 3'39.75"E	late motilal s/o lakkhan	8171180454	Electricity Bill	1991	6(1) River	Illegal



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Investigation & Planning Division										
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River										
S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate		Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
			Latitude	Longitude						
108	Dalanwala	Pakka	30°19'5.23"N	78° 3'39.42"E	rafeeq ahmad s/o azeez ahmad	9897491960	Electricity Bill	1995	6(1) River	Illegal
109	Dalanwala	Pakka	30°19'5.11"N	78° 3'38.82"E	rajumar		Electricity Bill	2019	6(1) River	Illegal
110	Dalanwala	Pakka	30°19'4.98"N	78° 3'39.34"E	ramparsad s/o jgaduram	9548804708	Electricity Bill	2020	6(1) River	Illegal
111	Dalanwala	Pakka	30°19'4.83"N	78° 3'38.71"E	mustafiq ahmad s/o tasleem	9259478629	Electricity Bill	1989	6(1) River	Illegal
112	Dalanwala	Pakka	30°19'4.73"N	78° 3'39.28"E	nusrat parveen	8273855944	Electricity Bill	1997	6(1) River	Illegal
113	Dalanwala	Pakka	30°19'4.95"N	78° 3'39.77"E	afsana begham w/o saqeel	8171888696	Electricity Bill	2014	6(1) River	Illegal
114	Dalanwala	Pakka	30°19'4.40"N	78° 3'38.61"E	mohammad taheer s/o mohammad hameed	82118388702	Electricity Bill	1998	6(1) River	Illegal
115	Dalanwala	Pakka	30°19'4.47"N	78° 3'39.34"E	abraar husen s/o adbul majeed	9897226823	Electricity Bill	2009	6(1) River	Illegal
116	Dalanwala	Pakka	30°19'4.40"N	78° 3'39.61"E	nishar ahmad s/o kamluddin	9897835214	Electricity Bill	1994	6(1) River	Illegal
117	Dalanwala	Pakka	30°19'4.17"N	78° 3'38.66"E	rafeeq ahmad s/o rashid ahmand	9837704761	Electricity Bill	2004	6(1) River	Illegal
118	Dalanwala	Pakka	30°19'4.21"N	78° 3'39.01"E	salma w/o vikaar	7017864422	Electricity Bill	2011	6(1) River	Illegal
119	Dalanwala	Pakka	30°19'4.15"N	78° 3'39.83"E	naeem ahmad s/o adbul hakeem	7500341554	Electricity Bill	2008	6(1) River	Illegal
120	Dalanwala	Pakka	30°19'3.65"N	78° 3'39.08"E	mohammad nazeem s/o aayub	9410771018	Electricity Bill	2020	6(1) River	Illegal
121	Dalanwala	Pakka	30°19'3.65"N	78° 3'39.08"E	mohammad javed s/o abdul majeed	9897095442	Electricity Bill	2015	6(1) River	Illegal
122	Dalanwala	Pakka	30°19'3.65"N	78° 3'39.08"E	islamuddin s/o allahbaksh	9897914726	Electricity Bill	1991	6(1) River	Illegal
123	Dalanwala	Pakka	30°19'3.65"N	78° 3'39.08"E	shabad ahmad s/o jabbar	7055275267	Electricity Bill	2014	6(1) River	Illegal

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Investigation & Planning Division										
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River										
S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate		Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
			Latitude	Longitude						
140	Dalanwala	Pakka	30°19'3.65"N	78° 3'39.08"E	yameen khan s/o mustak khan	9634433086	Electricity Bill	2016	6(1) River	Illegal
141	Dalanwala	Pakka	30°19'3.65"N	78° 3'39.08"E	h.r. khan s/o akiyood rehman	9557667746	Electricity Bill	2004	6(1) River	Illegal
142	Dalanwala	Pakka	30°19'3.65"N	78° 3'39.08"E	mohammad nazeer s/o yaseen	7453983970	Electricity Bill	2011	6(1) River	Illegal
143	Dalanwala	Pakka	30°19'3.65"N	78° 3'39.08"E	atrang	9711799169	Electricity Bill	2011	6(1) River	Illegal
144	Dalanwala	Pakka	30°19'3.65"N	78° 3'39.08"E	mohammad aslam s/o abdul majid	9897784268	Electricity Bill	2008	6(1) River	Illegal
145	Dalanwala	Pakka	30°19'3.65"N	78° 3'39.08"E	jilaal parveen w/o tosik rehman	7017924396	Electricity Bill	2007	6(1) River	Illegal
146	Dalanwala	Pakka	30°19'3.65"N	78° 3'39.08"E	aktar khan s/o najeeb khan	7017279948	Electricity Bill	1996	6(1) River	Illegal
147	Dalanwala	Pakka	30°19'3.31"N	78° 3'39.75"E	mohmad marook s/o ayoob	9719752250	Electricity Bill	2014	6(1) River	Illegal
148	Dalanwala	Pakka	30°19'3.34"N	78° 3'38.52"E	Movin ahamed S/o mohd yameen	9690081356	Electricity Bill	2014	6(1) River	Illegal
149	Dalanwala	Pakka	30°19'2.81"N	78° 3'38.80"E	sakeer husain S/o Hasmudin	7017512431	Electricity Bill	1992	6(1) River	Illegal
150	Dalanwala	Pakka	30°19'2.76"N	78° 3'39.16"E	Naeem ahamed S/o afujdeen	9997004399	Electricity Bill	2009	6(1) River	Illegal
151	Dalanwala	Pakka	30°19'2.74"N	78° 3'39.43"E	raja ansari S/o jameel ansari	7011321129	Electricity Bill	2016	6(1) River	Illegal
152	Dalanwala	Pakka	30°19'2.81"N	78° 3'39.79"E	inamudeen S/o hakimulla	8218868733	Electricity Bill	1996	6(1) River	Illegal
153	Dalanwala	Pakka	30°19'2.49"N	78° 3'39.56"E	safeek ahamed S/o haseenudeen	9756682998	Electricity Bill	2000	6(1) River	Illegal
154	Dalanwala	Pakka	30°19'2.45"N	78° 3'39.23"E	sakeel ahamed S/o jameel ahamed	8126208552	Electricity Bill	1993	6(1) River	Illegal
155	Dalanwala	Pakka	30°19'2.31"N	78° 3'39.27"E	ameer raja S/o jameel ahamed	9456766999	Electricity Bill	1991	6(1) River	Illegal

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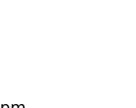
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Investigation & Planning Division										
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River										
S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate		Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
			Latitude	Longitude						
156	Dalanwala	Pakka	30°19'2.10"N	78° 3'39.31"E	sabudeen S/o raheshudeen	8923885581	Electricity Bill	2016	6(1) River	Illegal
157	Dalanwala	Pakka	30°19'1.97"N	78° 3'39.52"E	ashraf ali S/o amir hussain	9719158663	Electricity Bill	2004	6(1) River	Illegal
158	Dalanwala	Pakka	30°19'1.73"N	78° 3'39.68"E	Mohd sakeer S/o Khudabaks	81266869696	Electricity Bill	1996	6(1) River	Illegal
159	Dalanwala	Pakka	30°19'1.51"N	78° 3'39.72"E	mahmood ali S/o abdul hafeez	8126038400	Electricity Bill	1992	6(1) River	Illegal
160	Dalanwala	Pakka	30°19'1.29"N	78° 3'39.78"E	Mohd navab S/o ramjani ahamad	9997055777	Electricity Bill	2019	6(1) River	Illegal
161	Dalanwala	Pakka	30°19'1.05"N	78° 3'39.69"E	Mohd khalik S/o Mohd umar	9719691147	Electricity Bill	2015	6(1) River	Illegal
162	Dalanwala	Pakka	30°19'0.86"N	78° 3'39.54"E	afjal ahamad S/o allarakha	6397403627	Electricity Bill	2011	6(1) River	Illegal
163	Dalanwala	Pakka	30°19'0.67"N	78° 3'39.57"E	Athik anasri S/o zameel ansari	8077449698	Electricity Bill	2003	6(1) River	Illegal
164	Dalanwala	Pakka	30°19'0.47"N	78° 3'39.68"E	Dilsaad ahamad S/o fida husain	7668189312	Electricity Bill	2016	6(1) River	Illegal
165	Dalanwala	Pakka	30°19'0.28"N	78° 3'39.68"E	Mohd yameen S/o munna mahagir	7409295549	Electricity Bill	2004	6(1) River	Illegal
166	Dalanwala	Pakka	30°19'0.12"N	78° 3'39.62"E	Islamudeen S/o Ahamad hussain	9761352236	Electricity Bill	2004	6(1) River	Illegal
167	Dalanwala	Pakka	30°18'59.90"N	78° 3'39.60"E	Mohd yunus S/o nanhee	8445312277	Electricity Bill	2003	6(1) River	Illegal
168	Dalanwala	Pakka	30°18'59.75"N	78° 3'39.57"E	Mohd irshad S/o mohd ali	9997461573	Electricity Bill	2006	6(1) River	Illegal
169	Dalanwala	Pakka	30°18'59.37"N	78° 3'39.67"E	Mohd nazeem S/o ahmad hussan	7248535438	Electricity Bill	2017	6(1) River	Illegal









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Investigation & Planning Division										
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River										
S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate		Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
			Latitude	Longitude						
180	Dalanwala	Pakka	30°18'57.28"N	78° 3'39.62"E	Guru kripa medicalo store	7906900887	Electricity Bill	2021	6(1) River	Illegal
181	Dalanwala	Pakka	30°18'56.89"N	78° 3'39.64"E	Murshedd ali S/o Roshan ali	9897189383	Electricity Bill	2007	6(1) River	Illegal
182	Dalanwala	Pakka	30°18'56.63"N	78° 3'39.53"E	Sardar khan S/o abdul rashid	7906788324	Electricity Bill	1998	6(1) River	Illegal
183	Dalanwala	Pakka	30°18'56.46"N	78° 3'39.52"E	Nasir S/o Sakir	7906408486	Electricity Bill	2012	6(1) River	Illegal
184	Dalanwala	Pakka	30°18'56.33"N	78° 3'39.64"E	Irfam ali S/o Jafar Ali	9997230062	Electricity Bill	1999	6(1) River	Illegal
185	Dalanwala	Pakka	30°18'56.17"N	78° 3'39.52"E	ahasaan ahamed S/o abdul razak	6395839446	Electricity Bill	1992	6(1) River	Illegal
186	Dalanwala	Pakka	30°18'56.03"N	78° 3'39.48"E	Mohd hashim S/o Mohd yameen	7500689061	Electricity Bill	1998	6(1) River	Illegal
187	Dalanwala	Pakka	30°18'55.81"N	78° 3'39.46"E	Smt imrana W/o tahseen	9760329163	Electricity Bill	2013	6(1) River	Illegal
188	Dalanwala	Pakka	30°18'55.62"N	78° 3'39.52"E	amir ahmad S/o zameer ahmad	7895978914	Electricity Bill	1993	6(1) River	Illegal
189	Dalanwala	Pakka	30°18'55.62"N	78° 3'39.52"E	Mohd Kashim S/o Mohd yameen	8534091411	Electricity Bill	1996	6(1) River	Illegal



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Investigation & Planning Division										
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River										
S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate		Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
			Latitude	Longitude						
190	Dalanwala	Pakka	30°18'55.62"N	78°3'39.52"E	Nizamudeen S/o ishlamudeen	7895623210	Electricity Bill	2003	6(1) River	Illegal
191	Dalanwala	Pakka	30°18'55.62"N	78°3'39.52"E	Naseem ahamad S/o raheesh ahmad	9756018104	Electricity Bill	2003	6(1) River	Illegal
192	Dalanwala	Pakka	30°18'55.62"N	78°3'39.52"E	irfan S/o nishar	7417107409	Electricity Bill	2001	6(1) River	Illegal
193	Dalanwala	Pakka	30°18'55.62"N	78°3'39.52"E	Ikrrar ahmad S/o sarafat ali	9528848252	Electricity Bill	2003	6(1) River	Illegal
194	Dalanwala	Pakka	30°18'55.62"N	78°3'39.52"E	Riyasat ali S/o nazakat ali	9997238854	Electricity Bill	2011	6(1) River	Illegal
195	Dalanwala	Pakka	30°18'55.62"N	78°3'39.52"E	Mohd yunus S/o Hafizudeen	8077404332	Electricity Bill	2019	6(1) River	Illegal
196	Dalanwala	Pakka	30°18'55.62"N	78°3'39.52"E	Riyasat S/o sarafat	6399499240	Electricity Bill	2003	6(1) River	Illegal
197	Dalanwala	Pakka	30°18'55.62"N	78°3'39.52"E	Mahoob S/o abdul rajaak	9758201693	Electricity Bill	2003	6(1) River	Illegal
198	Dalanwala	Pakka	30°18'55.62"N	78°3'39.52"E	safeek ahamad S/o Sirajudeen	8534961146	Electricity Bill	1996	6(1) River	Illegal
199	Dalanwala	Pakka	30°18'55.62"N	78°3'39.52"E	sahista parveen W/o julfikaar	8171257031	Electricity Bill	2022	6(1) River	Illegal



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Investigation & Planning Division										
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River										
S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate		Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
			Latitude	Longitude						
200	Dalanwala	Pakka	30°18'55.62"N	78° 3'39.52"E	Samsher S/o fakira	9897805463	Electricity Bill	2008	6(1) River	Illegal
201	Dalanwala	Pakka	30°18'55.62"N	78° 3'39.52"E	Navil khan S/o chuman khan	9760620284	Electricity Bill	2009	6(1) River	Illegal
202	Dalanwala	Pakka	30°18'55.62"N	78° 3'39.52"E	sakir ahamad S/o nazar hasan	63953527774	Electricity Bill	1999	6(1) River	Illegal
203	Dalanwala	Pakka	30°18'55.62"N	78° 3'39.52"E	Muneef ahamad S/o nazar hasan	7351514415	Electricity Bill	2014	6(1) River	Illegal
204	Dalanwala	Pakka	30°18'55.62"N	78° 3'39.52"E	Anvar ali S/o Zameel ahamad	9557381778	Electricity Bill	21-Mar-16	6(1) River	Illegal
205	Dalanwala	Pakka	30°18'55.62"N	78° 3'39.52"E	Ansar ahamad S/o sultan ahamad	7417148999	Electricity Bill	2010	6(1) River	Illegal
206	Dalanwala	Pakka	30°18'55.62"N	78° 3'39.52"E	nashrudin s/o abdul sakoor	9927124962	Electricity Bill	Dec-16	6(1) River	Illegal
207	Dalanwala	Pakka	30°18'55.62"N	78° 3'39.52"E	Waseem ahamad S/o naseem	9520203962	Electricity Bill	2007	6(1) River	Illegal
208	Dalanwala	Pakka	30°18'55.62"N	78° 3'39.52"E	Amna cloth house		Electricity Bill	2023	6(1) River	Illegal
209	Dalanwala	Pakka	30°18'55.62"N	78° 3'39.52"E	Shankar singh S/o bachan ram	7310878981	Electricity Bill	2014	6(1) River	Illegal



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Investigation & Planning Division										
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River										
S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate		Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
			Latitude	Longitude						
210	Dalanwala	Pakka	30°18'55.62"N	78° 3'39.52"E	babu dayal prashad S/o gaya yadav	9410104711	Electricity Bill	1990	6(1) River	Illegal
211	Dalanwala	Pakka	30°18'55.41"N	78° 3'39.47"E	Om prakash S/o baldi	9760758706	Electricity Bill	1999	6(1) River	Illegal
212	Dalanwala	Pakka	30°18'55.28"N	78° 3'39.43"E	Mohd israr S/o Mohd rajja	8126866463	Electricity Bill	2012	6(1) River	Illegal
213	Dalanwala	Pakka	30°18'55.08"N	78° 3'39.50"E	Nasir ahamed	7983834542	Electricity Bill	2010	6(1) River	Illegal
214	Dalanwala	Pakka	30°18'55.06"N	78° 3'39.28"E	Door lock	Door lock	Door lock	Door lock	6(1) River	Illegal
215	Dalanwala	Pakka	30°18'55.07"N	78° 3'38.79"E	Roz meriw/o ashok Singh	Paper not available	Paper not available	Paper not available	6(1) River	Illegal
216	Dalanwala	Pakka	30°18'54.60"N	78° 3'39.17"E	Mohd ushman S/o kamsudin	8630675450	Electricity Bill	2002	6(1) River	Illegal
217	Dalanwala	Pakka	30°18'54.29"N	78° 3'38.61"E	Deepak khatit S/o late J.r Khatit	8273601774	Electricity Bill	2003	6(1) River	Illegal
218	Dalanwala	Pakka	30°18'54.23"N	78° 3'39.29"E	Jaikumar saha S/o Mahabir saha	9897187348	Electricity Bill	1989	6(1) River	Illegal
219	Dalanwala	Pakka	30°18'53.95"N	78° 3'39.07"E	Santosh kumar S/o Kali ram	9627765843	Electricity Bill	2009	6(1) River	Illegal



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Investigation & Planning Division										
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River										
S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate Latitude	Longitude	Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
232	Dalanwala	Pakka	30°18'55.29"N	78°3'40.17"E	sirajudin S/o nizamudin	8057506934	Electricity Bill	2014	6(1) River	Illegal
233	Dalanwala	Pakka	30°18'55.42"N	78°3'40.21"E	Nafeesh ahamad S/o abdul majeed	8864988111	Electricity Bill	1990	6(1) River	Illegal
234	Dalanwala	Pakka	30°18'55.29"N	78°3'40.17"E	Rishudin ansari S/o mohd sakur	9837077923	Electricity Bill	2003	6(1) River	Illegal
235	Dalanwala	Pakka	30°18'55.42"N	78°3'40.21"E	Mohd alam S/o mohd abbas	86507111692	Electricity Bill	2007	6(1) River	Illegal
236	Dalanwala	Pakka	30°18'55.29"N	78°3'40.17"E	Sular	7017532823	Electricity Bill	1990	6(1) River	Illegal
237	Dalanwala	Pakka	30°18'55.42"N	78°3'40.21"E	Amir S/o Amir Hussan	9758790390	No Paper	2010	6(1) River	Illegal
238	Dalanwala	Pakka	30°18'55.29"N	78°3'40.17"E	Nawab S/o azagar khan	9897101353	Electricity Bill	2012	6(1) River	Illegal
239	Dalanwala	Pakka	30°18'55.42"N	78°3'40.21"E	Mohd Azad S/o fazal ahamad	9808307862	Electricity Bill	1999	6(1) River	Illegal
240	Dalanwala	Pakka	30°18'55.29"N	78°3'40.17"E	ashma parveen W/o mohd irfan	9027535438	Electricity Bill	2009	6(1) River	Illegal
241	Dalanwala	Pakka	30°18'55.42"N	78°3'40.21"E	akbar ali S/o akthar	7983829731	Electricity Bill	2015	6(1) River	Illegal
242	Dalanwala	Pakka	30°18'55.29"N	78°3'40.17"E	sarif ahamad S/o safir ahamad	9368974676	Electricity Bill	2017	6(1) River	Illegal
243	Dalanwala	Pakka	30°18'55.42"N	78°3'40.21"E	Ansar ahamad S/o bakkar ahamad	8077863313	Electricity Bill	2001	6(1) River	Illegal
244	Dalanwala	Pakka	30°18'55.29"N	78°3'40.17"E	Mobin S/o anish	9761112068	Electricity Bill	2020	6(1) River	Illegal
245	Dalanwala	Pakka	30°18'55.42"N	78°3'40.21"E	sahid ahamad S/o rahmantulla	7895474489	Electricity Bill	1988	6(1) River	Illegal
246	Dalanwala	Pakka	30°18'55.29"N	78°3'40.17"E	mohd nasir S/o nishar	9897440817	Electricity Bill	2013	6(1) River	Illegal
247	Dalanwala	Pakka	30°18'55.42"N	78°3'40.21"E	modh hanif S/o khalliahamad	9720700012	Electricity Bill	2017	6(1) River	Illegal

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Investigation & Planning Division										
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River										
S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate		Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
			Latitude	Longitude						
259	Dalanwala	Pakka	30°18'52.92"N	78° 3'39.07"E	Raje singh S/o birendra singh	9479699087	Electricity Bill	2012	6(1) River	Illegal
260	Dalanwala	Pakka	30°18'52.99"N	78° 3'39.46"E	Kirpal singh S/o birander singh	7454094112	Electricity Bill	2012	6(1) River	Illegal
261	Dalanwala	Pakka	30°18'53.45"N	78° 3'38.38"E	Jiya lal S/o ramdin	9760647133	Electricity Bill	1998	6(1) River	Illegal
262	Dalanwala	Pakka	30°18'53.20"N	78° 3'38.52"E	Mevalal S/o Ram prasad	9897764956	Electricity Bill	1999	6(1) River	Illegal
263	Dalanwala	Pakka	30°18'52.74"N	78° 3'38.54"E	Sabarjeet yadav S/o briju yadav	9997183615	Electricity Bill	2005	6(1) River	Illegal
259 264	Dalanwala	Pakka	30°18'52.80"N	78° 3'38.05"E	Tej bahadur yadav S/o ram surat yadav	9758101616	Electricity Bill	2004	6(1) River	Illegal
265	Dalanwala	Pakka	30°18'52.73"N	78° 3'39.32"E	Jag prasad S/o sablak	8859999115	Electricity Bill	2007	6(1) River	Illegal
266	Dalanwala	Pakka	30°18'53.32"N	78° 3'40.37"E	Om prakash S/o jag prasad		Electricity Bill	1990	6(1) River	Illegal
267	Dalanwala	Pakka	30°18'52.82"N	78° 3'40.47"E	Janki prasad S/o sri ram	9760307637	Electricity Bill	2009	6(1) River	Illegal
268	Dalanwala	Pakka	30°18'52.51"N	78° 3'40.46"E	Farat jahan	9760307637	Electricity Bill	2009	6(1) River	Illegal



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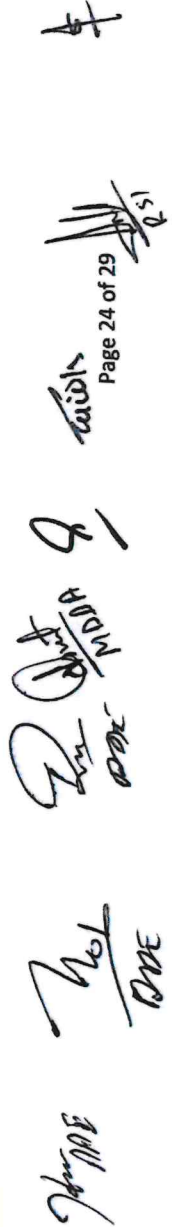
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Investigation & Planning Division										
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River										
S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate		Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
			Latitude	Longitude						
269	Dalanwala	Pakka	30°18'52.49"N	78° 3'39.37"E	Jyoti devi W/o suraj prakash	9058633388	Electricity Bill	2008	6(1) River	Illegal
270	Dalanwala	Pakka	30°18'52.23"N	78° 3'40.62"E	Ghanshyam S/o laxman	9897022685	Electricity Bill	1992	6(1) River	Illegal
271	Dalanwala	Pakka	30°18'52.23"N	78° 3'39.23"E	Anil S/o Yunish jakab	9760251851	Electricity Bill	2004	6(1) River	Illegal
272	Dalanwala	Pakka	30°18'52.33"N	78° 3'39.67"E	Door lock	Door lock	Door lock	Door lock	6(1) River	Illegal
273	Dalanwala	Pakka	30°18'52.01"N	78° 3'38.54"E	Shambu paswan S/o radhe shyam	8909016752	Electricity Bill	2011	6(1) River	Illegal
274	Dalanwala	Pakka	30°18'52.03"N	78° 3'39.51"E	Kidamtul W/o idh ali	9760816989	Electricity Bill	1990	6(1) River	Illegal
275	Dalanwala	Pakka	30°18'51.99"N	78° 3'40.69"E	Radhe shyam S/o sukhey	9027126224	Electricity Bill	1993	6(1) River	Illegal
276	Dalanwala	Pakka	30°18'51.99"N	78° 3'40.69"E	farhat jahan	9760307637	Electricity Bill	2009	6(1) River	Illegal
277	Dalanwala	Pakka	30°18'51.70"N	78° 3'38.50"E	Door lock	Door lock	Door lock	Door lock	6(1) River	Illegal
278	Dalanwala	Pakka	30°18'51.72"N	78° 3'39.42"E	Shivdutt pal S/o har prasad	7505262544	Electricity Bill	2008	6(1) River	Illegal

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Investigation & Planning Division										
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River										
S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate		Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
			Latitude	Longitude						
279	Dalanwala	Pakka	30°18'51.69"N	78° 3'39.81"E	Shiya ram S/o sukhi ram	989738680	Electricity Bill	2015	6(1) River	Illegal
280	Dalanwala	Pakka	30°18'51.37"N	78° 3'39.56"E	Rajesh Prasad S/o jagewan parasd	9761960158	Electricity Bill	2014	6(1) River	Illegal
281	Dalanwala	Pakka	30°18'51.11"N	78° 3'38.95"E	Hanuman lodi S/o ram sewak	9760108814	Electricity Bill	1999	6(1) River	Illegal
282	Dalanwala	Pakka	30°18'51.07"N	78° 3'39.83"E	Barkat ali S/o abdul hamid	9837371642	Electricity Bill	2000	6(1) River	Illegal
283	Dalanwala	Pakka	30°18'50.79"N	78° 3'38.57"E	Isrudin S/o ishlamudeen	9756145527	Electricity Bill	2005	6(1) River	Illegal
27	Dalanwala	Pakka	30°18'51.57"N	78° 3'40.79"E	Mohd Istiyak S/o abdul gani	7417600418	Electricity Bill	2008	6(1) River	Illegal
285	Dalanwala	Pakka	30°18'51.24"N	78° 3'40.20"E	Kishore lai S/o ramdulare	8126457788	Electricity Bill	2005	6(1) River	Illegal
286	Dalanwala	Pakka	30°18'51.28"N	78° 3'40.93"E	Shival	9997541537	Electricity Bill	2004	6(1) River	Illegal
287	Dalanwala	Pakka	30°18'50.63"N	78° 3'39.53"E	Ram shankar S/o radhey shayam	9897576636	Electricity Bill	2015	6(1) River	Illegal
288	Dalanwala	Pakka	30°18'50.59"N	78° 3'40.32"E	Ramesh S/o janki prasad	997960848	Electricity Bill	2000	6(1) River	Illegal



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Investigation & Planning Division										
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River										
S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate		Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
			Latitude	Longitude						
289	Dalanwala	Pakka	30°18'50.83"N	78° 3'41.07"E	Noor husan S/o mahmood	8791281161	Electricity Bill	1993	6(1) River	Illegal
290	Dalanwala	Pakka	30°18'49.67"N	78° 3'38.84"E	Janki parsad S/o rajaram	9634635302	Electricity Bill	1999	6(1) River	Illegal
291	Dalanwala	Pakka	30°18'49.77"N	78° 3'39.07"E	Anish ahamed S/o Mohd yunus	8077182350	Electricity Bill	2000	6(1) River	Illegal
292	Dalanwala	Pakka	30°18'49.93"N	78° 3'39.28"E	Shyam sundar D/o lalita	8953326801	Electricity Bill	2008	6(1) River	Illegal
293	Dalanwala	Pakka	30°18'50.06"N	78° 3'39.49"E	Ronika	8077435548	No document	No document	6(1) River	Illegal
294	Dalanwala	Pakka	30°18'50.36"N	78° 3'39.69"E	Jaheed khan S/o zameer ahamed	7417272748	Electricity Bill	2007	6(1) River	Illegal
295	Dalanwala	Pakka	30°18'50.27"N	78° 3'40.27"E	Bilkish	9258134259	No document	No document	6(1) River	Illegal
296	Dalanwala	Pakka	30°18'50.04"N	78° 3'39.85"E	Ratik ahamed S/o safi	8077130070	Electricity Bill	2007	6(1) River	Illegal
297	Dalanwala	Pakka	30°18'50.02"N	78° 3'40.26"E	Dhakkan Ram S/o jogeshwar	9368286257	House tax	2007	6(1) River	Illegal
298	Dalanwala	Pakka	30°18'49.55"N	78° 3'39.74"E	Inder singh S/o chandika prasad	6398752508	Electricity Bill	2005	6(1) River	Illegal

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Investigation & Planning Division										
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River										
S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate		Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
			Latitude	Longitude						
299	Dalanwala	Pakka	30°18'49.81"N	78°3'40.33"E	Laxman singh S/o ram samajh	7302228502	Electricity Bill	2002	6(1) River	Illegal
300	Dalanwala	Pakka	30°18'49.53"N	78°3'40.44"E	Nand kishore	Door lock	Door lock	Door lock	6(1) River	Illegal
301	Dalanwala	Pakka	30°18'49.26"N	78°3'40.27"E	Gajan fasli s/o sagir ahamad	8126979034	Electricity Bill	2008	6(1) River	Illegal
302	Dalanwala	Pakka	30°18'48.97"N	78°3'40.11"E	Ram kishore S/o matavadan	9897745316	Electricity Bill	2014	6(1) River	Illegal
303	Dalanwala	Pakka	30°18'48.74"N	78°3'40.07"E	Jay shreedevi W/o suresh	6396066202	Electricity Bill	2015	6(1) River	Illegal
304	Dalanwala	Pakka	30°18'48.49"N	78°3'39.99"E	geeta thapa W/o manoj thapa	7088601412	Electricity Bill	2017	6(1) River	Illegal
305	Dalanwala	Pakka	30°18'48.88"N	78°3'40.42"E	Hari kishan yadav S/o soransupal yadav	9897510396	Electricity Bill	1999	6(1) River	Illegal
306	Dalanwala	Pakka	30°18'48.53"N	78°3'40.17"E	Shiv ram S/o ram lal	9997288822	Electricity Bill	2006	6(1) River	Illegal
307	Dalanwala	Pakka	30°18'49.16"N	78°3'40.52"E	hari ram S/o kesav ram	8755548402	Electricity Bill	2002	6(1) River	Illegal
308	Dalanwala	Pakka	30°18'47.22"N	78°3'40.86"E	anita jekab W/o ilyas jekab	6395960057	Electricity Bill	2006	6(1) River	Illegal

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Investigation & Planning Division										
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River										
S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate		Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
			Latitude	Longitude						
309	Dalanwala	Pakka	30°18'47.04"N	78° 3'40.90"E	Ram Lal S/o ram dulare	7895109288	Electricity Bill	1995	6(1) River	Illegal
310	Dalanwala	Pakka	30°18'46.86"N	78° 3'40.94"E	Teena W/o anthony	9456324067	Electricity Bill	2015	6(1) River	Illegal
311	Dalanwala	Pakka	30°18'46.68"N	78° 3'40.97"E	Yusuf mansi S/o kalu mansi	7017188391	Electricity Bill	1984	6(1) River	Illegal
312	Dalanwala	Pakka	30°18'46.49"N	78° 3'41.07"E	raghunath singh S/o nandak ram	99970953583	Electricity Bill	2009	6(1) River	Illegal
313	Dalanwala	Pakka	30°18'46.40"N	78° 3'41.15"E	Sukhdev S/o ramlal	9760067790	Electricity Bill	1989	6(1) River	Illegal
314	Dalanwala	Pakka	30°18'46.31"N	78° 3'41.26"E	Prasant sharma S/o dinesh sharma	9760074729	Electricity Bill	16-Mar-16	6(1) River	Illegal
315	Dalanwala	Pakka	30°18'46.18"N	78° 3'41.33"E	shapna mehta W/o ramesh chand	8630589120	Electricity Bill	2019	6(1) River	Illegal
316	Dalanwala	Pakka	30°18'46.03"N	78° 3'41.47"E	Mul chand yadav S/o guru parsad yadav	7895026465	Electricity Bill	2013	6(1) River	Illegal
317	Dalanwala	Pakka	30°18'45.97"N	78° 3'41.63"E	nakshtre ram s/o shri ram	9557093159	Electricity Bill	2012	6(1) River	Illegal
318	Dalanwala	Pakka	30°18'45.85"N	78° 3'41.75"E	shtrohan S/o bhagwan	8445239049	Electricity Bill	2009	6(1) River	Illegal

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Investigation & Planning Division										
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River										
S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate		Name	Phone No.	Document	Construction Year	Category	Legal/Illegal
			Latitude	Longitude						
319	Dalanwala	Pakka	30°18'45.76"N	78°3'41.87"E	Israr S/o yasheen	9761695757	Electricity Bill	2015	6(1) River	Illegal
320	Dalanwala	Pakka	30°18'45.72"N	78°3'41.94"E	sushil pal S/o komal	9761585973	Electricity Bill	2015	6(1) River	Illegal
321	Dalanwala	Pakka	30°18'45.65"N	78°3'42.03"E	Ravi S/o chatru singh	8950483019	No meter	2005	6(1) River	Illegal
322	Dalanwala	Pakka	30°18'45.60"N	78°3'42.17"E	Sangeeta maurya W/o vijay	Door lock	Door lock	Door lock	6(1) River	Illegal
323	Dalanwala	Pakka	30°18'45.53"N	78°3'42.34"E	Neeraj katiyar S/o Ram singh katiyar	9837050621	Electricity Bill	2002	6(1) River	Illegal
324	Dalanwala	Pakka	30°18'45.53"N	78°3'42.34"E	Surendra pal S/o govind ram	9456364057	Electricity Bill	2007	6(1) River	Illegal
325	Kedarpuram	Pakka	30°16'41.49"N	78°2'46.00"E	Niraj rastogi S/o ramesh chand	8899886688	Electricity Bill	2024	6(1) River	Illegal
326	Kedarpuram	Pakka	30°16'41.45"N	78°2'45.66"E	Adesh mishra S/o aydhoya prasad	8954667105	Electricity Bill	2011	6(1) River	Illegal
327	Kedarpuram	Pakka	30°16'41.29"N	78°2'45.83"E	Sabana W/o abid	7055860283	Electricity Bill	21-08-2014	6(1) River	Illegal
328	Mothorowala	Pakka	30°16'4.22"N	78°2'53.01"E	Koshar jahan W/o nushrat	6397763430	Electricity Bill	2010	6(1) River	Illegal
329	Mothorowala	Pakka	30°16'3.93"N	78°2'52.63"E	Parshuram yadav S/o hari prashad yadav	9760719804	Electricity Bill	2010	6(1) River	Illegal



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Investigation & Planning Division						
Number of Structures falling under 5 year Flood Frequency Lines on both banks as per Flood Plain Zoning of Rispana River						
S. No.	Mouza/Village as per Revenue Sheet	Structure Type	Coordinate Latitude	Longitude	Name	Phone No.
330	Mothorowala	Pakka	30°16'3.93"N	78° 2'52.63"E	Ram awadh yadav S/o hari prasad yadav	7454970244
						2010
						Electricity Bill
						6(1) River
						Illegal

Note :-			
Structure rise in active Flood Plain Zone	All	1	S.no (120 to 146) 30°19'3.65"N, 78° 3'39.08"E
Structure is legal in nature	6	2	S.no (188 To 210) 30°18'55.62"N, 78° 3'39.52"E
Structure is in existence before 07.10.2016	301	3	S.no (227 to 248) 30°18'55.62"N, 78° 3'39.52"E
Structure is in existence After 07.10.2016	29	4	S.no (174 To 175) 30°18'58.35"N, 78° 3'39.58"E

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Ram Singh
नायब तहसीलदार,
नगर निगम देहरादून।

[Signature]
तहसीलदार सदर,
देहरादून।

[Signature]
अधिरासी अभियन्ता,
मसूरी देहरादून विकास प्राधिकरण,
देहरादून।

[Signature]
अधिरासी अभियन्ता,
अनुसंधान एवं
नियोजन खण्ड, देहरादून

[Signature]
[Signature]

[Signature]
[Signature]



File No.: L-25012(11)/7/2025-O/o ED(TECH) NMCG

Dated: 23rd March, 2026

Subject: Submission of Committee Report in respect of OA No. 417/2022 before Hon'ble Tribunal, Principal Bench, New Delhi

Kind attention is invited to the above-referred case filed before the Hon'ble National Green Tribunal (NGT) in Original Application No. 417/2022 titled *Niranjan Bagchi vs. State of Uttarakhand & Ors* and its order dated 18.08.2025. A copy of the said Order is attached as **Annexure – 1**.

2. In connection with the aforesaid Order, a Joint Committee comprising representatives from the National Mission for Clean Ganga (NMCG), Irrigation Department, Government of Uttarakhand, State Mission for Clean Ganga (SMCG), National Institute of Hydrology (NIH), Roorkee, and District Administration, Dehradun, was constituted by NMCG vide letter dated 17.07.2025 to examine the status of structures located in the active floodplain of River Rispana. A copy of the said Order is attached as **Annexure 2**.
3. The Committee has submitted its report vide email dated 27.02.2026. The report, inter alia, identifies six (06) structures, based on information provided by the State authorities (vide letter dated 03.01.2026), as "legal" found within the active flood zone. It further highlights their impact on river flow and ecology. A copy of the said report and a summary of these sites/structures is enclosed as **Annexure 3 & 4**. The report also lists out structures/sites categories as illegal within the same flood zone.
4. Above in view, Joint Committee Report is forwarded herewith to the State Government for information and for taking necessary action in a time-bound manner, in accordance with the NMCG Notification, 2016 and in compliance with the observations of the Hon'ble Tribunal from time to time in the present matter.

This issue with the approval of Competent Authority.

Encl.: As above

(Anup Kumar Srivastava)
Executive Director –Technical

To,

1. The Chief Secretary & Chairperson, State Ganga Committee, Uttarakhand Government, Uttarakhand Secretariat, 4, Subhash Road, Dehradun - 248001, Uttarakhand, India
Email: cs-uttaranchal@nic.in
2. The Project Director, State Mission For Clean Ganga, Namami Gange, Uttarakhand, 105, Rajpur Road, Opposite RTO office Dehradun – 248001, Uttarakhand
Email: pd@smcgup.org
3. The District Magistrate, Chairperson, District Ganga Committee, District Magistrate Office, 15-17, Nardev Shastri Marg, Race Course, Dehradun, Uttarakhand 248001 Email: dm-deh-ua@nic.in

Copy for kind information to:

1. PS to DG, NMCG

एन.एम.सी.जी., (जल शक्ति मंत्रालय, जल संसाधन, नदी विकास और गंगा संरक्षण विभाग, भारत सरकार)
प्रथम तल, मेजर ध्यान चन्द नेशनल स्टेडियम, इन्डिया गेट, नई दिल्ली-110002

NMCG, (Ministry of Jal Shakti, Department of Water Resources, River Development & Ganga Rejuvenation, Government of India)
First Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi-110002

Ph : 011-23072900, 23072901

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Annexure-4

Summary of legal sites/structures falling in Active Flood Plain Zone

Sl. No	Name of the Structure /Sites	Appearing at SI No. of the detailed sheet submitted to the Committee	Ownership	Construction year	Recommendation as per Report
a	b	c	d	e	f
1.	Nagar Nigam Samudayik Sochalaya	14	Nagar Nigam, Dehradun	1990	cause pollution and obstruction in flow of the river Rispana
2.	Govt Transformer Room	25	Nagar Nigam, Dehradun	1990	cause obstruction to the River flow during flood/excess flow
3.	Samudayik Bhavan	250	Nagar Nigam, Dehradun	1998	cause obstruction to the River flow during flood/excess flow
4.	Jal Sansthan Pump House near Samudayik Bhavan	251	Jal Sansthan, Dehradun	1990	cause obstruction to the River flow during flood/excess flow
5.	Nagar Nigam Samudayik Sochalaya	257	Nagar Nigam, Dehradun	1990	cause pollution and obstruction in flow of the river Rispana
6.	Government Primary School Rajkiya Prathmik Vidyalaya, Chander road	256	Secretary, Govt. Education, Govt. of Uttarakhand	1990	cause obstruction to the River flow during flood/excess flow

NOTICE TO SHOW CAUSE

Subject: Show Cause Notice for structure situated in active flood plain of River Rispana, Dehradun– Reg.

- 1) **WHEREAS**, the National Mission for Clean Ganga (NMCG) has been constituted under the provisions of the Environment (Protection) Act, 1986 as an authority, vide Government of India Notification No. S.O. 3187(E) dated 7th October, 2016 [hereinafter referred to as '*the Notification*'], to exercise powers and perform functions, inter- alia, for prevention, control and abatement of environmental pollution in River Ganga and to ensure its continuous and adequate flow so as to rejuvenate the River Ganga;
- 2) **AND WHEREAS**, Para 39 of the *Notification* provides functions of the NMCG and amongst others, clause (c) of the said para provides that NMCG shall identify or cause to be identified the specific threats to the River Ganga and its tributaries in areas abutting River Ganga and its tributaries, including the remedial actions to be taken for rejuvenation and protection of River Ganga and its tributaries;
- 3) **AND WHEREAS**, Para 41(2) & (3) of the *Notification* empowers NMCG to direct any person, authority, Board or Corporation to take such measures which may be necessary for prevention, control and abatement of pollution, rejuvenation, protection and management of the River Ganga and its tributaries;
- 4) **AND WHEREAS**, attention is invited to the proceedings before the Hon'ble National Green Tribunal in OA No. 417/2022 (Niranjan Bagchi vs. State of Uttarakhand & Ors.), concerning encroachments and environmental degradation of River Rispana particularly its order dated 18.08.2025. Copy of the said order is attached as '*Annexure – 1*';
- 5) **AND WHEREAS**, a Joint Committee constituted by the NMCG has submitted its report dated 27.02.2026 identifying six (06) legal sites/structures- (i) Nagar Nigam Samudayik Sochalaya, (ii) Govt Transformer Room, (iii) Samudayik Bhavan (iv) Jal Sansthan Pump House near Samudayik Bhavan (v) Nagar Nigam Samudayik Sochalaya (vi) Government Primary School Rajkiya Prathmik Vidyalaya, Chander road located within the active floodplain (1 in 5-year flood return zone) of River Rispana at Dehradun. Copies of the said Order and a summary of these sites/structures are attached as '*Annexure-2 & 3*';
- 6) **AND WHEREAS**, in view of the above, and in exercise of powers conferred under Section 5 of the Environment (Protection) Act, 1986, read with Section 6(3), second proviso of the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016, and upon examination/review of the findings and recommendations of the

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above-said report, NMCG is of the considered opinion that these six (06) sites/structures are liable for removal from the active flood plain of the Rispana river.

- 7) **NOW, THEREFORE**, in exercise of power conferred under Para 8 read with Para 41(3) of *the Notification*, concerned State authority – The Municipal Commissioner, Nagar Nigam, Dehradun are hereby directed to show cause within 10 days from the date of issue of this notice as to why necessary direction should not be issued for removal of Four (4) Structures/Sites shown at Serial No. 1,2,3 & 5 of '*Annexure 3*'.
- 8) In case, there is no response within the stipulated time, it shall be presumed that the State authorities have no objections to the proposed action, and they shall accordingly, submit a compliance report within 20 days from the date of issue of this Notice.

Encl: As above.


(Rajeev Kumar Mital)
Director General, NMCG

To,

1. The Municipal Commissioner, Nagar Nigam, Dehradun,
Near Doon Hospital, New road, Dehradun, District-Dehradun,Uttarakhand-248001,
Email: nagarnigam.ddn@gmail.com

Copy to:

1. The Chief Secretary and Chairperson, State Ganga Committee, Government of Uttarakhand, 4, Subhash Road, Uttarakhand Secretariat, Dehradun, Uttarakhand,
Email: cs-uttaranchal@nic.in
2. The Project Director, State Mission For Clean Ganga, Namami Gange, Uttarakhand,
105, Rajpur Road, Opposite RTO office Dehradun – 248001, Uttarakhand
Email: pd@smcgup.org
3. District Magistrate and Chairperson, District Ganga Committee, Dehradun. He is hereby directed to submit a consolidated report of the response/compliance of this Notice
Email: dm-deh-ua@nic.in

NOTICE TO SHOW CAUSE

Subject: Show Cause Notice for structure/site situated in active flood plain of River Rispana, Dehradun– Reg.

- 1) **WHEREAS**, the National Mission for Clean Ganga (NMCG) has been constituted under the provisions of the Environment (Protection) Act, 1986 as an authority, vide Government of India Notification No. S.O. 3187(E) dated 7th October, 2016 [hereinafter referred to as '*the Notification*'], to exercise powers and perform functions, inter- alia, for prevention, control and abatement of environmental pollution in River Ganga and to ensure its continuous and adequate flow so as to rejuvenate the River Ganga;
- 2) **AND WHEREAS**, Para 39 of the *Notification* provides functions of the NMCG and amongst others, clause (c) of the said para provides that NMCG shall identify or cause to be identified the specific threats to the River Ganga and its tributaries in areas abutting River Ganga and its tributaries, including the remedial actions to be taken for rejuvenation and protection of River Ganga and its tributaries;
- 3) **AND WHEREAS**, Para 41(2) & (3) of the *Notification* empowers NMCG to direct any person, authority, Board or Corporation to take such measures which may be necessary for prevention, control and abatement of pollution, rejuvenation, protection and management of the River Ganga and its tributaries;
- 4) **AND WHEREAS**, attention is invited to the proceedings before the Hon'ble National Green Tribunal in OA No. 417/2022 (Niranjan Bagchi vs. State of Uttarakhand & Ors.), concerning encroachments and environmental degradation of River Rispana particularly its order dated 18.08.2025. Copy of the said order is attached as '*Annexure – 1*';
- 5) **AND WHEREAS**, a Joint Committee constituted by the NMCG has submitted its report dated 27.02.2026 identifying six (06) legal sites/structures- (i) Nagar Nigam Samudayik Sochalaya, (ii) Govt Transformer Room, (iii) Samudayik Bhavan (iv) Jal Sansthan Pump House near Samudayik Bhavan (v) Nagar Nigam Samudayik Sochalaya (vi) Government Primary School Rajkiya Prathmik Vidyalaya, Chander road located within the active floodplain (1 in 5-year flood return zone) of River Rispana at Dehradun. Copies of the said Report and a summary of these sites/structures are attached as '*Annexure-2 & 3*';
- 6) **AND WHEREAS**, in view of the above, and in exercise of powers conferred under **Section 5 of the Environment (Protection) Act, 1986**, read with **Section 6(3), second proviso of the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016**, and upon examination/review of the findings and recommendations of the above-said report, NMCG is of the considered opinion that these six (06)

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sites/structures are liable for removal from the active flood plain of the Rispana river.

- 7) **NOW, THEREFORE**, in exercise of power conferred under Para 8 read with Para 41(3) of the *Notification*, concerned State authority – The Chief General Manager, Jal Sansthan Dehradun are hereby directed to show cause within 10 days from the date of issue of this notice as to why necessary direction should not be issued for removal of One (1) Structure/Site named as **Jal Sansthan Pump House near Samudayik Bhavan** shown at Serial No. 4 of '*Annexure 3*'.
- 8) In case, there is no response within the stipulated time, it shall be presumed that the State authorities have no objections to the proposed action, and they shall accordingly, submit a compliance report within 20 days from the date of issue of this Notice.

Encl: As above.


(Rajeev Kumar Mital)
Director General, NMCG

To,

1. The Chief General Manager, Jal Sansthan, B Block Rd, C Block, Nehru Colony, Dharampur, Dehradun, Dehradun, Uttarakhand 248001,
Email: cgmujis@gmail.com & cgm-js-ua@nic.in

Copy to:

1. The Chief Secretary and Chairperson, State Ganga Committee, Government of Uttarakhand, 4, Subhash Road, Uttarakhand Secretariat, Dehradun, Uttarakhand,
Email: cs-uttaranchal@nic.in
2. The Project Director, State Mission for Clean Ganga, Namami Gange, Uttarakhand, 105, Rajpur Road, Opposite RTO office Dehradun – 248001, Uttarakhand
Email: pd@smcgup.org
3. District Magistrate and Chairperson, District Ganga Committee, Dehradun. He is hereby directed to submit a consolidated report of the response/compliance of this Notice
Email: dm-deh-ua@nic.in

NOTICE TO SHOW CAUSE

Subject: Show Cause Notice for Structure/Site situated in active flood plain of River Rispana, Dehradun- Reg.

- 1) **WHEREAS**, the National Mission for Clean Ganga (NMCG) has been constituted under the provisions of the Environment (Protection) Act, 1986 as an authority, vide Government of India Notification No. S.O. 3187(E) dated 7th October, 2016 [hereinafter referred to as '*the Notification*'], to exercise powers and perform functions, inter- alia, for prevention, control and abatement of environmental pollution in River Ganga and to ensure its continuous and adequate flow so as to rejuvenate the River Ganga;
- 2) **AND WHEREAS**, Para 39 of the *Notification* provides functions of the NMCG and amongst others, clause (c) of the said para provides that NMCG shall identify or cause to be identified the specific threats to the River Ganga and its tributaries in areas abutting River Ganga and its tributaries, including the remedial actions to be taken for rejuvenation and protection of River Ganga and its tributaries;
- 3) **AND WHEREAS**, Para 41(2) & (3) of *the Notification* empowers NMCG to direct any person, authority, Board or Corporation to take such measures which may be necessary for prevention, control and abatement of pollution, rejuvenation, protection and management of the River Ganga and its tributaries;
- 4) **AND WHEREAS**, attention is invited to the proceedings before the Hon'ble National Green Tribunal in OA No. 417/2022 (Niranjan Bagchi vs. State of Uttarakhand & Ors.), concerning encroachments and environmental degradation of River Rispana particularly its order dated 18.08.2025. Copy of the said order is attached as '*Annexure - 1*';
- 5) **AND WHEREAS**, a Joint Committee constituted by the NMCG has submitted its report dated 27.02.2026 identifying six (06) legal sites/structures- (i) Nagar Nigam Samudayik Sochalaya, (ii) Govt Transformer Room, (iii) Samudayik Bhavan (iv) Jal Sansthan Pump House near Samudayik Bhavan (v) Nagar Nigam Samudayik Sochalaya (vi) Government Primary School Rajkiya Prathamik Vidyalaya, Chander road located within the active floodplain (1 in 5-year flood return zone) of River Rispana at Dehradun. Copies of the said Report and a Summary of these sites/structures are attached as '*Annexure-2 & 3*';
- 6) **AND WHEREAS**, in view of the above, and in exercise of powers conferred under **Section 5 of the Environment (Protection) Act, 1986, read with Section 6(3), second proviso of the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016, and upon examination/review of the findings and recommendations of the above-said report, NMCG is of the considered opinion that these six (06)**

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sites/structures are liable for removal from the active flood plain of the Rispana river.

- 7) **NOW, THEREFORE**, in exercise of power conferred under Para 8 read with Para 41(3) of *the Notification*, concerned State authority – The Director, Primary Education Directorate of Education Government of Uttarakhand - Dehradun are hereby directed to show cause within 10 days from the date of issue of this notice as to why appropriate directions should not be issued for relocation/rehabilitation of the structure/site away from the Active Flood Plain, while ensuring that the educational interests of the students are not adversely affected. The said direction pertains to one (1) structure/site, namely **Government Primary School (Rajkiya Prathmik Vidyalaya), Chander Road**, as listed at **Serial No. 6 of Annexure-3**.
- 8) In case, there is no response within the stipulated time, it shall be presumed that the State authorities have no objections to the proposed action, and they shall accordingly, submit a compliance report within 20 days from the date of issue of this Notice.

Encl: As above.


(Rajeev Kumar Mital)
Director General, NMCG

To,

1. The Director, Primary Education Directorate of Education Government of Uttarakhand Dehradun
Directorate of School Education, Nanoorkhera, Tapovan Road,
Dehradun - 248001, Uttarakhand – 248001
Email: ua.elementary@yahoo.in dgeduuk@gmail.com

Copy to:

1. The Chief Secretary and Chairperson, State Ganga Committee, Government of Uttarakhand, 4, Subhash Road, Uttarakhand Secretariat, Dehradun, Uttarakhand,
Email: cs-uttaranchal@nic.in
2. The Project Director, State Mission for Clean Ganga, Namami Gange, Uttarakhand, 105, Rajpur Road, Opposite RTO office Dehradun – 248001, Uttarakhand
Email: pd@smcgup.org
3. The Secretary, Education Department Government of Uttarakhand
Secretary (School Education), Government of Uttarakhand,
Uttarakhand Secretariat compound, Subhash Road,
Dehradun, Uttarakhand. 248001
Email: secy-edu-ua@nic.in
4. District Magistrate and Chairperson, District Ganga Committee, Dehradun. He is hereby directed to submit a consolidated report of the response/compliance of this Notice
Address: 15-17, Nardev Shastri Marg, Race Course, Dehradun, Uttarakhand - 248001
Email: dm-deh-ua@nic.in



File No.: L-25012(11)/7/2025-O/o ED(TECH) NMCG Dated: 24th March, 2026

Subject: Directions under Section 05 of the Environment (Protection) Act, 1986 regarding action on structures in active floodplain of River Rispana, Dehradun in compliance of Hon'ble NGT Order in OA No. 417/2022 – reg.

Reference: Proceedings before Hon'ble National Green Tribunal in OA No. 417/2022 (*Niranjan Bagchi vs. State of Uttarakhand & Ors.*)

WHEREAS, National Mission for Clean Ganga (NMCG) has been constituted as an authority by Govt. of India vide Notification No. S. O. 3187 (E) dated 07.10.2016 under the provisions of the Environment (Protection) Act, 1986 to exercise the powers and functions conferred under the said notification for prevention, control and abatement of pollution in River Ganga and its tributaries and matters connected therewith;

AND WHEREAS, para 39 of the above said notification provides functions of the NMCG and amongst other clause of the said para provides that NMCG shall identify or cause to be identified for the specific areas where such remedial actions are required to be taken for rejuvenation and protection of River Ganga and its tributaries;

AND WHEREAS, para 41 (2) (m) read with clause (3) of para 41 of above said notification, empowers NMCG to direct any person or authority to take any such measures which may be necessary for prevention, control and abatement of pollution, rejuvenation, protection and management of river Ganga and its tributaries;

AND WHEREAS, the Hon'ble National Green Tribunal (NGT) in OA No. 417/2022 vide order dated 18.08.2025 directed verification of constructions on River Rispana floodplain with respect to land status, statutory permissions, and ecological impact, and further directed NMCG to take action under Section 6(3) of the River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016. A copy of the said order is attached as '*Annexure – 1*';

AND WHEREAS, the grievance in the present matter pertains to unauthorized encroachments, including jhuggis on the dry riverbed of River Rispana, and discharge of untreated domestic sewage, dairy waste, and industrial effluents into the river;

AND WHEREAS, a Joint Committee was constituted by NMCG pursuant to the order of the Hon'ble NGT, comprising representatives from NMCG, Irrigation Department (Government of Uttarakhand), State Mission for Clean Ganga (SMCG), National Institute of Hydrology (NIH), and District Administration, Dehradun, which, after due deliberations and field inspections, submitted its report dated 27.02.2026 along with letter dated 03.01.2026, furnishing detailed information regarding structures situated within the floodplain of River Rispana, including their classification as legal/illegal, status as pre- and post-Authority Notification dated 07.10.2016, and respective ownership. A copy of the said report is attached as *Annexure-2*;

AND WHEREAS, as per the findings of the said Committee, a total of **330 structures** have been identified within the **1 in 5-year flood plain zone (active flood plain)** of River Rispana as under:

- a) Structures rise in active flood plain zone: All (330)
- b) Structure is legal in Nature: 06
- c) Structure is in existence before 07.10.2016: 301
- d) Structure is in existence before 07.10.2016: 29


AND WHEREAS, above mentioned six (06) legal structures have been examined separately, and a show notice has been issued by the NMCG vide letter dated 24.03.2026. A copy of the said letter is attached as **Annexure-3,4 & 5**;

NOW, THEREFORE, in view of the above and in exercise of powers vested to NMCG under Section 5 of the environment (protection) Act, 1986, the following directions are hereby issued to the State Government-

- a. To take necessary action for removal of illegal structures, as identified in the said report as falling within the active flood plain so as to ensure uninterrupted river flow and to preserve a space for healthy ecological functions of the flood plain;
- b. To install boundary pillars at suitable intervals clearly demarcating active flood plain along the river; &
- c. To take measures to ensure no further encroachment or re-construction within the active floodplain.

A comprehensive Action Taken Report (ATR) shall be submitted to NMCG within **30 days** from the date of issuance of this direction.

Encl.: As above


(Rajeev Kumar Mital)
 Director General, NMCG

To,

1. The Chief Secretary & Chairperson, State Ganga Committee, Uttarakhand Government, Uttarakhand Secretariat, 4, Subhash Road, Dehradun - 248001, Uttarakhand, India
Email: cs-uttaranchal@nic.in
2. The District Magistrate and Chairperson, District Ganga Committee, District Magistrate Office, 15-17, Nardev Shastri Marg, Race Course, Dehradun, Uttarakhand 248001
Email: dm-deh-ua@nic.in

Copy to:

3. The Project Director, State Mission For Clean Ganga, Namami Gange, Uttarakhand 105, Rajpur Road, Opposite RTO office, Dehradun – 248001, Uttarakhand,
Email: pd@smcgup.org



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उत्तराखण्ड जल संस्थान
जलभवन' बी-ब्लॉक, नेहरू कॉलोनी, देहरादून।

दूरभाष (का०) 0135-2676260
फैक्स 0135-2676177

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Annexure- 6

पत्रांक- 91/विधि अनुभाग/ Show Cause Notice /2026-27 दिनांक 06.04.2026

सेवा में,

महानिदेशक,
राष्ट्रीय स्वच्छ गंगा मिशन(NMCG)
प्रथम तल, मेजर ध्यान चंद नेशनल स्टेडियम,
इन्डिया गेट, नई दिल्ली-110002।।

Sub:- Show Cause Notice for structure/site situated in active flood plain of River Rispana, Dehradun-Reg.

महोदय,

उपरोक्त विषयक, आपके कार्यालय पत्रांक L-25012(11)/7/2025-0/ED(TECH) NMCG दिनांक 24.3.2026 के द्वारा विभाग को कारण बताओ नोटिस प्राप्त है, जिसमें आप द्वारा उत्तराखण्ड जल संस्थान द्वारा डालनवाला क्षेत्र में संचालित "सामुदायिक भवन के पास स्थित पंप हाउस को रिस्पना नदी के 1-इन-5 वर्ष बाढ़ क्षेत्र भीतर चिन्हित करते हुए, पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा 5 के तहत प्रदत्त शक्तियों का प्रयोग करते हुए, उक्त ढांचे को हटाये जाने के संबंध में कारण बताओ नोटिस विभाग को प्रेषित है। जिसका उल्लेख Observation Report के बिन्दु संख्या-4 में भी किया गया है। आपके द्वारा प्रेषित कारण बताओ नोटिस दिनांक 24.3.2026 के उत्तर में अवगत कराना है कि उक्त पंप हाउस के द्वारा बलबीर रोड, डालनवाला स्थित उर्ध्व जलाशय को भरकर मोहिनी रोड़, बलबीर रोड़ एवं निकटवर्ती वृहद क्षेत्रों में लगभग 3000 घरों में पेयजल आपूर्ति सुनिश्चित की जाती है। प्रायः नलकूपों का छिद्रण कार्य नदीयों, तलाबों, झीलों आदि के सीमावर्ती क्षेत्रों के समीप ही किया जाता है ताकि बोरिंग के माध्यम से फिल्टर पेयजल निरन्तरता के साथ प्राप्त होता रहे। उक्त के दृष्टिगत आमजनमानस को सुचारु पेयजल आपूर्ति किये जाने हेतु प्रश्नगत नलकूप को सुचारु बनाये रखना अति आवश्यक है। प्रश्नगत नलकूप का ऊपरी ढांचा जो कांकीट से निर्मित है (भूमिगत बोरबैल को छोड़कर) को अन्य स्थान पर स्थापित करने हेतु नवीन स्थल चयन एवं वित्त पोषण की कार्यवाही की जा रही है।

भवदीय
06-04-26
(डी०के० सिंह)
मुख्य महाप्रबन्धक

प्रतिलिपि:-निम्नलिखित को सूचनार्थ प्रेषित।

- 1-कार्यक्रम निदेशक, राज्य स्वच्छ गंगा मिशन, नमामि गंगे, उत्तराखण्ड, राजपुर रोड, देहरादून।
- 2-उप नगर आयुक्त, नगर निगम, देहरादून।
- 3-महाप्रबन्धक(मु०), उत्तराखण्ड जल संस्थान, देहरादून।
- 4-अधीक्षण अभियन्ता(नगर), उत्तराखण्ड जल संस्थान, देहरादून।
- 5-अधिशासी अभियन्ता, दक्षिण, उत्तराखण्ड जल संस्थान, देहरादून।

मुख्य महाप्रबन्धक

3754



उत्तराखण्ड जल संस्थान
जलभवन' बी-ब्लॉक, नेहरू कॉलोनी, देहरादून।

पत्राक- 91 / विधि अनुभाग / Show Cause Notice / 2026-27 दिनांक 06.04.2026

सेवा में,

महानिदेशक,
राष्ट्रीय स्वच्छ गंगा मिशन(NMCG)
प्रथम तल, मेजर ध्यान चंद नेशनल स्टेडियम,
इन्डिया गेट, नई दिल्ली-110002।।

Sub:- Show Cause Notice for structure/site situated in active flood plain of River Rispana, Dehradun-Reg.

महोदय,

उपरोक्त विषयक, आपके कार्यालय पत्रांक L-25012(11)/7/2025-0/ED(TECH) NMCG दिनांक 24.3.2026 के द्वारा विभाग को कारण बताओ नोटिस प्राप्त है, जिसमें आप द्वारा उत्तराखण्ड जल संस्थान द्वारा डालनवाला क्षेत्र में संचालित "सामुदायिक भवन के पास स्थित पंप हाउस को रिस्पना नदी के 1-इन-5 वर्ष बाढ़ क्षेत्र भीतर चिन्हित करते हुए, पर्यावरण (संरक्षण) अधिनियम, 1986 की धारा 5 के तहत प्रदत्त शक्तियों का प्रयोग करते हुए, उक्त ढांचे को हटाये जाने के संबंध में कारण बताओ नोटिस विभाग को प्रेषित है। जिसका उल्लेख Observation Report के बिन्दु संख्या-4 में भी किया गया है। आपके द्वारा प्रेषित कारण बताओ नोटिस दिनांक 24.3.2026 के उत्तर में अवगत कराना है कि उक्त पंप हाउस के द्वारा बलबीर रोड, डालनवाला स्थित उर्ध्व जलाशय को भरकर मोहिनी रोड, बलबीर रोड एवं निकटवर्ती वृहद क्षेत्रों में लगभग 3000 घरों में पेयजल आपूर्ति सुनिश्चित की जाती है। प्रायः नलकूपों का छिद्रण कार्य नदियों, तलाबों, झीलों आदि के सीमावर्ती क्षेत्रों के समीप ही किया जाता है ताकि बोरिंग के माध्यम से फिल्टर पेयजल निरन्तरता के साथ प्राप्त होता रहे। उक्त के दृष्टिगत आमजनमानस को सुचारु पेयजल आपूर्ति किये जाने हेतु प्रश्नगत नलकूप को सुचारु बनाये रखना अति आवश्यक है। प्रश्नगत नलकूप का ऊपरी ढांचा जो कांकीट से निर्मित है (भूमिगत बोरबैल को छोड़कर) को अन्य स्थान पर स्थापित करने हेतु नवीन स्थल चयन एवं वित्त पोषण की कार्यवाही की जा रही है।

भवदीय

(डी०के० सिंह)
मुख्य महाप्रबन्धक

प्रतिलिपि:-निम्नलिखित को सूचनार्थ प्रेषित।

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- 2-उप नगर आयुक्त, नगर निगम, देहरादून।
- 3-महाप्रबन्धक(मु०), उत्तराखण्ड जल संस्थान, देहरादून।
- 4-अधीक्षण अभियन्ता(नगर), उत्तराखण्ड जल संस्थान, देहरादून।
- 5-अधिशासी अभियन्ता, दक्षिण, उत्तराखण्ड जल संस्थान, देहरादून।

06.04.26

मुख्य महाप्रबन्धक